

C O N T E N T S

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<u>S U B J E C T</u>	<u>P A G E S</u>
ALPHABETICAL LIST OF MEMBERS OF FIFTEENTH LOK SABHA	ii-xx
OFFICERS OF LOK SABHA	xxi
COUNCIL OF MINISTERS	xxii-xxix
NATIONAL ANTHEM	2
PRESIDENT'S ADDRESS	2-50
OBITUARY REFERENCES	51-52

ALPHABATICAL LIST OF MEMBERS OF FIFTEENTH LOK SABHA

Aaron Rashid, Shri J.M. (Theni)
Abdullah, Dr. Farooq (Srinagar)
Acharia, Shri Basu Deb (Bankura)
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Adhikari, Shri Suwendu (Tamluk)
Adhi Sankar, Shri (Kallakurichi)
Aditya Nath, Yogi (Gorakhpur)
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Advani, Shri L.K. (Gandhinagar)
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Ahamed, Shri E. (Malappuram)
Ahir, Shri Hansraj G. (Chandrapur)
Ahmed, Shri Sultan (Uluberia)
Ajmal, Shri Badruddin (Dhubri)
Ajnala, Dr. Rattan Singh (Khadoor Sahib)
Alagiri, Shri M.K. (Madurai)
Alagiri, Shri S. (Cuddalore)
Amlabe, Shri Narayan Singh (Rajgarh)
Anandan, Shri M. (Viluppuram)
Ananth Kumar, Shri (Bangalore South)
Angadi, Shri Suresh (Belgaum)
Antony, Shri Anto (Pathanamathitta)
Anuragi, Shri Ghanshyam (Jalaun)
Argal, Shri Ashok (Bhind)
Aron, Shri Praveen Singh (Bareilly)
Awale, Shri Jaywant Gangaram (Latur)

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Baal, Shri T.R. (Sriperumbudur)
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Babar, Shri Gajanan D. (Maval)
Babbar, Shri Raj (Firozabad)
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Baghel, Shrimati Sarika Devendra Singh (Hathras)
Bairwa, Shri Khiladi Lal (Karauli Dholpur)
Bais, Shri Ramesh (Raipur)
Baite, Shri Thangso (Outer Manipur)
Baitha, Shri Kameshwar (Palamau)
Bajwa, Shri Pratap Singh (Gurdaspur)
Bakshi, Shri Subrata (Kolkata Dakshin)
Baliram, Dr. (Lalganj)
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Bandyopadhyay, Shri Sudip (Kolkata Uttar)
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Banerjee, Shri Kalyan (Sreerampur)
Bansal, Shri Pawan Kumar (Chandigarh)
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Barq, Dr. Shafiqur Rahman (Sambhal)
Basavaraj, Shri G. S. (Tumkur)
Basheer, Shri Mohammed E.T. (Ponnani)
Baske, Shri Pulin Bihari (Jhargram)
Bauri, Shrimati Susmita (Vishnupur)
Bavalia, Shri Kunvarjibhai Mohanbhai (Rajkot)
Beg, Dr. Mirza Mehboob (Anantnag)
Besra, Shri Devidhan (Rajmahal)

Bhadana, Shri Avtar Singh (Faridabad)
Bhagat, Shri Sudarshan (Lohardaga)
Bhagora, Shri Tara Chand (Banswara)
Bhaiya, Shri Shivraj (Damoh)
Bhoi, Shri Sanjay (Bargarh)
Bhonsle, Shri Udayanraje (Satara)
Bhujbal, Shri Sameer (Nashik)
Bhuria, Shri Kanti Lal (Ratlam)
Biju, Shri P.K. (Alathur)
Bishnoi, Shri Kuldeep (Hisar)
Biswal, Shri Hemanand (Sundargarh)
Bundela, Shri Jitendra Singh (Khajuraho)
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Chakravarty, Shrimati Bijoya (Guwahati)
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Chaudhary, Shri Arvind Kumar (Basti)
Chaudhary, Shri Jayant (Mathura)
Chauhan, Shri Dara Singh (Ghosi)
Chauhan, Shri Mahendrasinh P. (Sabarkantha)
Chauhan, Shri Prabhatsinh P. (Panchmahal)
Chauhan, Shri Sanjay Singh (Bijnor)
Chauhan, Shrimati Rajkumari (Aligarh)
Chavan, Shri Harishchandra (Dindori)
Chidambaram, Shri P. (Sivaganga)
Chinta Mohan, Dr. (Tirupati)
Chitthan, Shri N.S.V. (Dindigul)
Choudhary, Shri Bhudeo (Jamui)

Choudhary, Shri Harish (Barmer)
Choudhary, Shri Nikhil Kumar (Katihar)
Choudhry, Shrimati Shruti (Bhiwani-Mahendragarh)
Choudhury, Shri Abu Hasem Khan (Maldaha Dakshin)
Chowdhary, Shrimati Santosh (Hoshiarpur)
Chowdhury, Shri Adhir (Bahrampur)
Chowdhury, Shri Bansa Gopal (Asansol)
'Commando', Shri Kamal Kishor (Bahraich)
Das, Shri Bhakta Charan (Kalahandi)
Das, Shri Khagen (Tripura West)
Das, Shri Ram Sundar (Hajipur)
Dasgupta, Shri Gurudas (Ghatal)
Dasmunsi, Shrimati Deepa (Raiganj)
Dastidar, Dr. Kakoli Ghosh (Barasat)
Davidson, Shrimati J. Helen (Kanyakumari)
De, Dr. Ratna (Hooghly)
Deka, Shri Ramen (Mangaldoi)
Deo, Shri V. Kishore Chandra (Aruku)
Deora, Shri Milind (Mumbai-South)
Deshmukh, Shri K.D. (Balaghat)
Devi, Shrimati Ashwamedh (Ujjiyarpur)
Devi, Shrimati Rama (Sheohar)
Devegowda, Shri H.D. (Hassan)
Dhanapalan, Shri K. P. (Chalakudy)
Dhotre, Shri Sanjay (Akola)
Dhruvanarayana, Shri R. (Chamrajanagar)
Dhurve, Shrimati Jyoti (Betul)
Dias, Shri Charles (Nominated)
Dikshit, Shri Sandeep (East Delhi)

Dome, Dr. Ram Chandra (Bolpur)
Dubey, Shri Nishikant (Godda)
Dudhgaonkar, Shri Ganeshrao Nagorao (Parbhani)
Dutt, Shrimati Priya (Mumbai North-Central)
Elangovan, Shri T.K.S. (Chennai North)
Engti, Shri Biren Singh (Autonomous Distt. Assam)
Ering, Shri Ninong (Arunachal East)
Gaddigoudar, Shri P.C. (Bagalkot)
Gadhvi, Shri Mukesh Bhairavdanji (Banaskantha)
Gaikwad, Shri Eknath Mahadeo (Mumbai South Central)
Gandhi, Shri Dilipkumar Mansukhlal (Ahmadnagar)
Gandhi, Shri Rahul (Amethi)
Gandhi, Shri Varun (Pilibhit)
Gandhi, Shrimati Maneka (Aonla)
Gandhi, Shrimati Sonia (Raebareli)
Gandhiselvan, Shri S. (Namakkal)
Ganeshamurthi, Shri A. (Erode)
Gavit, Shri Manikrao Hodlya (Nandurbar)
Gawali, Shrimati Bhavana Patil (Yavatmal-Washim)
Geete, Shri Anant Gangaram (Raigad)
Ghatowar, Shri Paban Singh (Dibrugarh)
Ghubaya, Shri Sher Singh (Ferozpur)
Gogoi, Shri Dip (Kaliabor)
Gohain, Shri Rajen (Nowgong)
Gouda, Shri Shivarama (Koppal)
Gowda, Shri D.B. Chandre (Bangalore North)
Guddu, Shri Premchand (Ujjain)
Gulshan, Shrimati Paramjit Kaur (Faridkot)
Halдар, Dr. Sucharu Ranjan (Ranaghat)

Handique, Shri B.K. (Jorhat)
Haque, Shri Mohd. Asrarul (Kishanganj)
Haque, Sk. Saidul (Bardhaman-Durgapur)
Hari, Shri Sabbam (Anakapalli)
Harsha Kumar, Shri G.V. (Amalapuram)
Hasan, Shrimati Tabassum (Kairana)
Hassan, Dr. Monazir (Begusarai)
Hazari, Shri Maheshwar (Samastipur)
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Hegde, Shri K. Jayaprakash (Udupi-Chikmaglur)
Hooda, Shri Deepender Singh (Rohtak)
Hossain, Shri Abdul Mannan (Murshidabad)
Hussain, Shri Ismail (Barpeta)
Hussain, Shri Syed Shahnawaz (Bhagalpur)
Islam, Sk. Nurul (Basirhat)
Jadhao, Shri Prataprao Ganpatrao (Buldhana)
Jadhav, Shri Baliram (Palghar)
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Jagathrakshakan, Dr. S. (Arakkonam)
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Jain, Shri Pradeep (Jhansi)
Jaiswal, Dr. Sanjay (Paschim Champaran)
Jaiswal, Shri Gorakh Prasad (Deoria)
Jaiswal, Shri Shriprakash (Kanpur)
Jakhar, Shri Badri Ram (Pali)
Jardosh, Shrimati Darshana (Surat)
Jat, Shrimati Poonam Veljibhai (Kachchh)
Jatua, Shri Choudhury Mohan (Mathurapur)
Jawale, Shri Haribhau (Raver)

Jayaprada, Shrimati (Rampur)
Jena, Shri Mohan (Jajpur)
Jena, Shri Srikant (Balasore)
Jeyadurai, Shri S. R. (Thoothukkudi)
Jhansi Lakshmi, Shrimati Botcha (Vizianagaram)
Jigajinagi, Shri Ramesh (Bijapur)
Jindal, Shri Naveen (Kurukshetra)
Joshi, Dr. C.P. (Bhilwara)
Joshi, Dr. Murli Manohar (Varanasi)
Joshi, Shri Kailash (Bhopal)
Joshi, Shri Mahesh (Jaipur)
Joshi, Shri Pralhad (Dharwad)
Judev, Shri Dilip Singh (Bilaspur)
Kachhadia, Shri Narenbhai (Amreli)
Kalmadi, Shri Suresh (Pune)
Kamal Nath, Shri (Chhindwara)
Kamat, Shri Gurudas (Mumbai North West)
Karunakaran, Shri P. (Kasargod)
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Kashyap, Shri Virender (Shimla)
Kaswan, Shri Ram Singh (Churu)
Kataria, Shri Lalchand (Jaipur Rural)
Kateel, Shri Nalin Kumar (Dakshina Kannada)
Kaur, Shrimati Preneet (Patiala)
Kaypee, Shri Mohinder Singh (Jalandhar)
Khaire, Shri Chandrakant (Aurangabad)
Khan, Shri Hassan (Ladakh)
Khandela, Shri Mahadeo Singh (Sikar)

Kharge, Shri Mallikarjun (Gulbarga)
Khatgaonkar, Shri Bhaskarrao Bapurao Patil (Nanded)
Khatri, Dr. Nirmal (Faizabad)
Khursheed, Shri Salman (Farrukhabad)
Killi, Dr. Kruparani (Srikakulam)
Koda, Shri Madhu (Singhbhum)
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Krishnasswamy, Shri M. (Arani)
Kristappa, Shri N. (Hindupur)
Kumar, Shri Ajay (Jamshedpur)
Kumar, Shri Kaushalendra (Nalanda)
Kumar, Shri Mithilesh (Shahjahanpur)
Kumar, Shri P. (Tiruchirappalli)
Kumar, Shri Ramesh (South Delhi)
Kumar, Shri Shailendra (Kaushambi)
Kumar, Shri Virendra (Tikamgarh)
Kumar, Shri Vishwa Mohan (Supaul)
Kumar, Shrimati Meira (Sasaram)
Kumaraswamy, Shri H.D. (Bangalore Rural)
Kumari, Shrimati Chandresh (Jodhpur)
Kumari, Shrimati Putul (Banka)
Kurup, Shri N. Peethambara (Kollam)
Laguri, Shri Yashbant (Keonjhar)
Lakshmi, Shrimati Panabaka (Bapatla)
Lal, Shri Pakauri (Robertsganj)
Lalu Prasad, Shri (Saran)
Lingam, Shri P. (Tenkasi)
Madam, Shri Vikrambhai Arjanbhai (Jamnagar)
Mahajan, Shrimati Sumitra (Indore)

Mahant, Dr. Charan Das (Korba)
Maharaj, Shri Satpal (Garhwal)
Mahato, Shri Baidyanath Prasad (Balmikinagar)
Mahato, Shri Narahari (Purulia)
Mahtab, Shri Bhartruhari (Cuttack)
Majhi, Shri Pradeep (Nabarangpur)
Majumdar, Shri Prasanta Kumar (Balurghat)
Maken, Shri Ajay (New Delhi)
Malik, Shri Jitender Singh (Sonepat)
Malik, Shri Sakti Mohan (Arambagh)
Mandal, Dr. Tarun (Jaynagar)
Mandal, Shri Mangani Lal (Jhanjharpur)
Mandlik, Shri Sadashivrao Dadoba (Kolhapur)
Mani, Shri Jose K. (Kottayam)
Manian, Shri O.S. (Mayiladuthurai)
Manjhi, Shri Hari (Gaya)
Maran, Shri Dayanidhi (Chennai Central)
Marandi, Shri Babu Lal (Kodarma)
Masram, Shri Basori Singh (Mandla)
McLeod, Shrimati Ingrid (Nominated)
Meena, Shri Namoo Narain (Tonk -Sawai Madhopur)
Meena, Shri Raghuvir Singh (Udaipur)
Meena, Dr. Kirodi Lal (Dausa)
Meghe, Shri Datta (Wardha)
Meghwal, Shri Arjun Ram (Bikaner)
Meghwal, Shri Bharat Ram (Sriganganagar)
Meinya, Dr. Thokchom (Inner Manipur)
Mirdha, Dr. Jyoti (Nagaur)
Mishra, Shri Govind Prasad (Sidhi)

Mishra, Shri Mahabal (West Delhi)
Misra, Shri Pinaki (Puri)
Mitra, Shri Somen (Diamond Harbour)
Mohan, Shri P.C. (Bangalore Central)
Mohapatra, Shri Sidhant (Berhampur)
Moily, Shri M. Veerappa (Chikballapur)
Mukherjee, Shri Abhijit (Jangipur)
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Munde, Shri Gopinath (Beed)
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Muttemwar, Shri Vilas (Nagpur)
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Nagpal, Shri Devendra (Amroha)
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Namdhari, Shri Inder Singh (Chatra)
Napoleon, Shri D. (Perambalur)
Naqvi, Shri Zafar Ali (Kheri)
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Nishad, Capt. Jai Narain Prasad (Muzaffarpur)
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Ola, Shri Sis Ram (Jhunjhunu)

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Pal, Shri Jagdambika (Domariyaganj)
Pal, Shri Rajaram (Akbarpur)
Pala, Shri Vincent H. (Shillong)
Palanimanickam, Shri S.S. (Thanjavur)
Panda, Shri Baijayant (Kendrapara)
Panda, Shri Prabodh (Midnapore)
Pandey, Dr. Vinay Kumar (Shrawasti)
Pandey, Kumari Saroj (Durg)
Pandey, Shri Gorakhnath (Bhadohi)
Pandey, Shri Rakesh (Ambedkar Nagar)
Pandey, Shri Ravindra Kumar (Giridih)
Pangi, Shri Jayaram (Koraput)
Paranjpe, Shri Anand Prakash (Kalyan)
Paswan, Shri Kamlesh (Bansgaon)
Patasani, Dr. Prasanna Kumar (Bhubaneswar)
Patel, Shri Bal Kumar (Mirzapur)
Patel, Shri Deoraj Singh (Rewa)
Patel, Shri Devji M. (Jalore)
Patel, Shri Dinsha (Kheda)
Patel, Shri Kishanbhai V. (Valsad)
Patel, Shri Lalubhai Babubhai (Daman & Diu)
Patel, Shri Nathubhai Gomanbhai (Dadra & Nagar Haveli)
Patel, Shri Praful (Bhandara-Gondiya)
Patel, Shri R.K. Singh (Banda)
Patel, Shri Somabhai Gandadal Koli (Surendranagar)
Patel, Shrimati Jayshreeben (Mahesana)
Pathak, Shri Harin (Ahmedabad East)

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Patil, Shri A.T. Nana (Jalgaon)
Patil, Shri C.R. (Navsari)
Patil, Shri Danve Raosaheb (Jalna)
Patil, Shri Sanjay Dina (Mumbai North East)
Patil, Shri Pratik (Sangli)
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Paul, Shri Tapas (Krishnanagar)
Pawar, Shri Sharad (Madha)
Pilot, Shri Sachin (Ajmer)
Potai, Shri Sohan (Kanker)
Prabhakar, Shri Ponnamm (Karimnagar)
Pradhan, Shri Amarnath (Sambalpur)
Pradhan, Shri Nityananda (Aska)
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Purandeswari, Shrimati D. (Visakhapatnam)
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Raghavan, Shri M.K. (Kozhikode)
Raghavendra, Shri B.Y. (Shimoga)
Rahman, Shri Abdul (Vellore)
Rai, Shri Prem Das (Sikkim)
Raja, Shri A. (Nilgiris)
Rajagopal, Shri L. (Vijayawada)
Rajbhar, Shri Ramashankar (Salempur)
Rajendran, Shri C. (Chennai South)
Rajesh, Shri M.B. (Palakkad)
Raju, Shri M.M. Pallam (Kakinada)

Rajukhedi, Shri Gajendra Singh (Dhar)
Ram, Shri Purnmasi (Gopalganj)
Ramachandran, Shri Mullappally (Vadakara)
Ramasubbu, Shri S.S. (Tirunelveli)
Ramkishun, Shri (Chandauli)
Ramshankar, Prof. (Agra)
Rana, Shri Jagdish Singh (Saharanpur)
Rana, Shri Kadir (Muzaffarnagar)
Rana, Shri Rajendrasinh (Bhavnagar)
Rane, Shri Nilesh Narayan (Ratnagiri-Sindhudurg)
Rao, Dr. K.S. (Eluru)
Rao, Shri K. Chandrasekhar (Mahbubnagar)
Rao, Shri K. Narayan (Machilipatnam)
Rao, Shri Nama Nageswara (Khammam)
Rao, Shri Rayapati Sambasiva (Guntur)
Rathod, Shri Ramesh (Adilabad)
Rathwa, Shri Ramsinh (Chhota Udaipur)
Rawat, Shri Ashok Kumar (Misrikh)
Rawat, Shri Harish (Haridwar)
Ray, Shri Bishnu Pada (Andaman & Nicobar Islands)
Ray, Shri Rudramadhab (Kandhamal)
Reddy, Shri Anantha Venkatarami (Anantapur)
Reddy, Shri Gutha Sukhender (Nalgonda)
Reddy, Shri K.J.S.P (Kurnool)
Reddy, Shri K.R.G. (Bhongir)
Reddy, Shri M. Raja Mohan Reddy (Nellore)
Reddy, Shri M. Sreenivasulu(Ongole)
Reddy, Shri M. Venugopala (Narasaraopet)
Reddy, Shri S. Jaipal (Chelvella)

Reddy, Shri S.P.Y. (Nandyal)
Reddy, Shri Y.S. Jagan Mohan (kadapa)
Riyan, Shri Baju Ban (Tripura East)
Roy, Prof. Saugata (Dum Dum)
Roy, Shri Arjun (Sitamarhi)
Roy, Shri Mahendra Kumar (Jalpaiguri)
Roy, Shri Nripendra Nath (Cooch Behar)
Roy, Shrimati Shatabdi (Birbhum)
Ruala, Shri C.L. (Mizoram)
Sachan, Shri Rakesh (Fatehpur)
Saha, Dr. Anup Kumar (Bardhaman East)
Sahay, Shri Subodh Kant (Ranchi)
Sahu, Shri Chandu Lal (Mahasamund)
Sai, Shri Vishnu Dev (Raigarh)
Sai Prathap, Shri A.(Rajampet)
Sampath, Shri A. (Attingal)
Sangma, Kumari Agatha (Tura)
Sanjoy, Shri Takam (Arunachal West)
Sardinha, Shri Francisco Cosme (South Goa)
Saroj, Shri Tufani (Machhlishahr)
Saroj, Shrimati Sushila (Mohanlalganj)
Satpathy, Shri Tathagata (Dhenkanal)
Satyanarayana, Shri Sarvey (Malkajgiri)
Sayeed, Shri Hamdullah (Lakshadweep)
Scindia, Shri Jyotiraditya M. (Guna)
Scindia, Shrimati Yashodhara Raje (Gwalior)
Selja, Kumari (Ambala)
Semmalai, Shri S. (Salem)
Sethi, Shri Arjun Charan (Bhadrak)

Shah, Shrimati Mala Rajya Laxmi (Tehri Garhwal)
Shanavas, Shri M.I. (Wayanad)
Shantha, Shrimati J. (Bellary)
Shariq, Shri S.D. (Baramulla)
Sharma, Dr. Arvind Kumar (Karnal)
Sharma, Shri Jagdish (Jahanabad)
Sharma, Shri Madan Lal (Jammu)
Shekhar, Shri Neeraj (Ballia)
Shekhawat, Shri Gopal Singh (Rajsamand)
Shetkar, Shri Suresh Kumar (Zaheerabad)
Shetti, Shri Raju (Hatkanangle)
Shinde, Shri Sushilkumar (Solapur)
Shivaji, Shri Adhalrao Patil (Shirur)
Shivkumar, Shri K. alias J.K. Ritheesh (Ramanathapuram)
Shukla, Shri Balkrishna Khanderao (Vadodara)
Sibal, Shri Kapil (Chandni Chowk)
Siddeshwara, Shri G.M. (Davangere)
Sidhu, Shri Navjot Singh (Amritsar)
Singh, Chaudhary Lal (Udhampur)
Singh, Dr. Bhola (Nawada)
Singh, Dr. Raghuvansh Prasad (Vaishali)
Singh, Dr. Sanjay (Sultanpur)
Singh, Rao Inderjit (Gurgaon)
Singh, Shri Ajit (Baghpat)
Singh, Shri Bhoopendra (Sagar)
Singh, Shri Brijbhushan Sharan (Kaiserganj)
Singh, Shri Dhananjay (Jaunpur)
Singh, Shri Dushyant (Jhalawar)
Singh, Shri Ganesh (Satna)

Singh, Shri Ijyaraj (Kota)
Singh, Shri Jagdanand (Buxar)
Singh, Shri Jaswant (Darjeeling)
Singh, Shri Jitendra (Alwar)
Singh, Shri Kalyan (Etah)
Singh, Shri Mahabali (Karakat)
Singh, Shri Murari Lal (Sarguja)
Singh, Shri N. Dharam (Bidar)
Singh, Shri Pashupati Nath (Dhanbad)
Singh, Shri Pradeep Kumar (Araria)
Singh, Shri R.P.N. (Kushinagar)
Singh, Shri Radha Mohan (Purvi Champaran)
Singh, Shri Radhe Mohan (Ghazipur)
Singh, Shri Rajiv Ranjan Singh alias Lalan (Munger)
Singh, Shri Rajnath (Ghaziabad)
Singh, Shri Rakesh (Jabalpur)
Singh, Shri Ratan (Bharatpur)
Singh, Shri Ravneet (Anandpur Sahib)
Singh, Shri Rewati Raman (Allahabad)
Singh, Shri Sukhdev (Fatehgarh Sahib)
Singh, Shri Sushil Kumar (Aurangabad)
Singh, Shri Uday (Purnea)
Singh, Shri Uday Pratap (Hoshangabad)
Singh, Shri Vijay Bahadur (Hamirpur, U. P.)
Singh, Shri Yashvir (Nagina)
Singh, Rajkumari Ratna (Pratapgarh)
Singh, Shrimati Meena (Arrah)
Singh, Shrimati Rajesh Nandini (Shahdol)
Singh Deo, Shri Kalikesh Narayan (Bolangir)

Singla, Shri Vijay Inder (Sangrur)
Sinha, Shri Shatrughan (Patna Sahib)
Sinha, Shri Yashwant (Hazaribagh)
Siricilla, Shri Rajaiah (Warangal)
Sivaprasad, Dr. N.(Chittoor)
Sivasami, Shri C. (Tiruppur)
Solanki, Dr. Kirit Premjibhai (Ahmedabad West)
Solanki, Shri Bharatsinh (Anand)
Solanki, Shri Dinubhai (Junagarh)
Solanki, Shri Makansingh (Khargone)
Soren, Shri Shibu (Dumka)
Sudhakaran, Shri K. (Kannur)
Sugavanam, Shri E.G. (Krishnagiri)
Sugumar, Shri K. (Pollachi)
Suklabaidya, Shri Lalit Mohan (Karimganj)
Sule, Shrimati Supriya (Baramati)
Suman, Shri Kabir (Jadavpur)
Suresh, Shri Kodikkunnil (Mavelikkara)
Sushant, Dr. Rajan (Kangra)
Swamy, Shri Janardhana (Chitradurga)
Swamy, Shri N. Cheluvaraya (Mandya)
Swaraj, Shrimati Sushma (Vidisha)
Tagore, Shri Manicka (Virudhunagar)
Tamta, Shri Pradeep (Almora)
Tandon, Shri Lalji (Lucknow)
Tandon, Shrimati Annu (Unnao)
Tanwar, Shri Ashok (Sirsa)
Tarai, Shri Bibhu Prasad (Jagatsinghpur)
Taviad, Dr. Prabha Kishor (Dahod)

Taware, Shri Suresh Kashinath (Bhiwandi)
Tewari, Shri Manish (Ludhiana)
Thakor, Shri Jagdish (Patan)
Thakur, Shri Anurag Singh (Hamirpur, H.P.)
Thamaraiselvan, Shri R. (Dharmapuri)
Thambidurai, Dr. M. (Karur)
Tharoor, Dr. Shashi (Thiruvananthapuram)
Thirumaavalavan, Shri Thol (Chidambaram)
Thomas, Prof. K.V. (Ernakulam)
Thomas, Shri P.T. (Idukki)
Tirath, Shrimati Krishna (North West Delhi)
Tirkey, Shri Manohar (Alipurduar)
Tiwari, Shri Bhisma Shankar alias Kushal (Sant Kabir Nagar)
Tomar, Shri Narendra Singh (Morena)
Toppo, Shri Joseph (Tezpur)
Trivedi, Shri Dinesh (Barrackpur)
Tudu, Shri Laxman (Mayurbhanj)
Udasi, Shri Shivkumar (Haveri)
Upadhyay, Shrimati Seema (Fatehpur Sikri)
Vardhan, Shri Harsh (Maharajganj, U.P.)
Vasava, Shri Mansukhbhai D. (Bharuch)
Venugopal, Dr. P. (Tiruvallur)
Venugopal, Shri D. (Tiruvannamalai)
Venugopal, Shri K.C. (Alappuzha)
Verma, Shri Sajjan (Dewas)
Verma, Shri Beni Prasad (Gonda)
Verma, Shrimati Usha (Hardoi)
Vijaya Shanthi, Shrimati M. (Medak)
Vijayan, Shri A.K.S. (Nagapattinam)

Vishwanath, Shri Adagooru H. (Mysore)
Vishwanath Katti, Shri Ramesh (Chikkodi)
Viswanathan, Shri P. (Kancheepuram)
Vivekanand, Dr. G. (Peddapally)
Vundavalli, Shri Aruna Kumar (Rajahmundry)
Vyas, Dr. Girija (Chittorgarh)
Wakchaure, Shri Bhausahab Rajaram (Shirdi)
Wankhede, Shri Subhash Bapurao (Hingoli)
Wasnik, Shri Mukul (Ramtek)
Yadav, Prof. Ranjan Prasad (Pataliputra)
Yadav, Shri Arun (Khandwa)
Yadav, Shri Dharmendra (Badaun)
Yadav, Shrimati Dimple (Kannauj)
Yadav, Shri Dinesh Chandra (Khagaria)
Yadav, Shri Hukmadeo Narayan (Madhubani)
Yadav, Shri Anjankumar M. (Secundrabad)
Yadav, Shri Madhusudan (Rajnandgaon)
Yadav, Shri Mulayam Singh (Mainpuri)
Yadav, Shri Om Prakash (Siwan)
Yadav, Shri Ramakant (Azamgarh)
Yadav, Shri Sharad (Madhepura)
Yaskhi, Shri Madhu Goud (Nizamabad)

OFFICERS OF LOK SABHA

THE SPEAKER

Shrimati Meira Kumar

THE DEPUTY SPEAKER

Shri Karia Munda

PANEL OF CHAIRMEN

Shri Basu Deb Acharia

Shri P.C. Chacko

Shrimati Sumitra Mahajan

Shri Inder Singh Namdhari

Shri Franciso Cosme Sardinha

Shri Arjun Charan Sethi

Dr. Raghuvansh Prasad Singh

Dr. M. Thambidurai

Dr. Girija Vyas

Shri Satpal Maharaj

SECRETARY GENERAL

Shri T.K. Viswanathan

COUNCIL OF MINISTERS**CABINET MINISTERS**

Dr. Manmohan Singh	The Prime Minister and also in-charge of the Ministries/ Departments not specifically allocated to the charge of any Minister viz.: (i) Ministry of Personnel, Public Grievances and Pensions; (ii) Ministry of Planning; (iii) Department of Atomic Energy; and (iv) Department of Space.
Shri A.K. Antony	The Minister of Defence
Shri Sharad Pawar	The Minister of Agriculture and Minister of Food Processing Industries
Shri P. Chidambaram	The Minister of Finance
Shri Ghulam Nabi Azad	The Minister of Health and Family Welfare
Shri Sushilkumar Shinde	The Minister of Home Affairs
Shri M. Veerappa Moily	The Minister of Petroleum and Natural Gas
Dr. Farooq Abdullah	The Minister of New and Renewable Energy
Shri S. Jaipal Reddy	The Minister of Science and Technology and Minister of Earth Sciences

Shri Kamal Nath	The Minister of Urban Development and Minister of Parliamentary Affairs
Shri Ajit Singh	The Minister of Civil Aviation
Shri Vayalar Ravi	The Minister of Overseas Indian Affairs
Shri Mallikarjun Kharge	The Minister of Labour and Employment
Shri Kapil Sibal	The Minister of Communications and Information Technology
Shri Anand Sharma	The Minister of Commerce and Industry and Minister of Textiles
Dr. C.P. Joshi	The Minister of Road Transport and Highways
Kumari Selja	The Minister of Social Justice and Empowerment
Shri G.K. Vasani	The Minister of Shipping
Shri Pawan Kumar Bansal	The Minister of Railways
Shri M.K. Alagiri	The Minister of Chemicals and Fertilizers
Shri Praful Patel	The Minister of Heavy Industries and Public Enterprises
Shri Shriprakash Jaiswal	The Minister of coal
Shri Salman Khursheed	The Minister of External Affairs

Shri V. Kishore Chandra Deo The Minister of Tribal Affairs and Minister of Panchayati Raj

Shri Beni Prasad Verma The Minister of Steel

Shri Jairam Ramesh The Minister of Rural Development

Shri K. Rahman Khan The Minister of Minority Affairs

Shri Dinsha Patel The Minister of Mines

Shri Ajay Maken The Minister of Housing and Urban Poverty Alleviation

Shri M.M. Pallam Raju The Minister of Human Resource Development

Shri Ashwani Kumar The Minister of Law and Justice

Shri Harish Rawat The Minister of Water Resources

Shrimati Chandresh Kumari The Minister of Culture

MINISTERS OF STATE (INDEPENDENT CHARGE)

Shrimati Krishna Tirath	The Minister of State of the Ministry of Women and Child Development
Prof. K.V. Thomas	The Minister of State of the Ministry of Consumer Affairs, Food and Public Distribution
Shri Srikant Jena	The Minister of State of the Ministry of Statistics and Programme Implementation and Minister of State in the Ministry of Chemical and Fertilizers
Shrimati Jayanthi Natarajan	The Minister of State of the Ministry of Environment and Forests
Shri Paban Singh Ghatowar	The Minister of State of the Ministry of Development of North Eastern Region and Minister of State in the Ministry of Parliamentary Affairs
Shri Jyotiraditya M. Scindia	The Minister of State of the Ministry of Power
Shri K.H. Muniyappa	The Minister of State of the Ministry of Micro, Small and Medium Enterprises
Shri Bharatsinh Solanki	The Minister of State of the Ministry of Drinking Water and Sanitation
Shri Sachin Pilot	The Minister of State of the Ministry of Corporate Affairs
Shri Jitendra Singh	The Minister of State of the Ministry of Youth Affairs and Sports and Minister of State in the Ministry of Defence

Shri Manish Tewari

The Minister of State of the Ministry of Information and
Broadcasting

Dr. K. Chiranjeevi

The Minister of State of the Ministry of Tourism

MINISTERS OF STATE

Shri E. Ahamed	The Minister of State in the Ministry of External Affairs
Shri Mullappally Ramachandran	The Minister of State in the Ministry of Home Affairs
Shri V. Narayanasamy	The Minister of State in the Ministry of Personnel, Public Grievances and Pensions and Minister of State in the Prime Minister's Office
Shrimati D. Purandeswari	The Minister of State in the Ministry of Commerce and Industry
Shrimati Panabaka Lakshmi	The Minister of State in the Ministry of Petroleum and Natural Gas
Shri Namu Narain Meena	The Minister of State in the Ministry of Finance
Shri S.S. Palanimanickam	The Minister of State in the Ministry of Finance
Shri Jitin Prasada	The Minister of State in the Ministry of Human Resource Development
Shrimati Preneet Kaur	The Minister of State in the Ministry of External Affairs
Shri D. Napoleon	The Minister of State in the Ministry of Social Justice and Empowerment
Dr. S. Jagathrakshakan	The Minister of State in the Ministry of Commerce and Industry

Shri S. Gandhiselvan	The Minister of State in the Ministry of Health and Family Welfare
Dr. Tushar Chaudhary	The Minister of State in the Ministry of Road Transport and Highways
Shri Pratik Patil	The Minister of State in the Ministry of Coal
Shri R.P.N. Singh	The Minister of State in the Ministry of Home Affairs
Dr. Shashi Tharoor	The Minister of State in the Ministry of Human Resource Development
Shri Pradeep Jain	The Minister of State in the Ministry of Rural Development
Shri K. C. Venugopal	The Minister of State in the Ministry of Civil Aviation
Dr. Charan Das Mahant	The Minister of State in the Ministry of Agriculture and Minister of State in the Ministry of Food Processing Industries
Shri Milind Deora	The Minister of State in the Ministry of Communications and Information Technology and Minister of State in the Ministry of Shipping
Shri Rajeev Shukla	The Minister of State in the Ministry of Parliamentary Affairs and Minister of State in the Ministry of Planning
Shri Kodikkunnil Suresh	The Minister of State in the Ministry of Labour and Employment

Shri Tariq Anwar	The Minister of State in the Ministry of Agriculture and Minister of State in the Ministry of Food Processing Industries
Shri K.J.S.P. Reddy	The Minister of State in the Ministry of Railways
Shrimati Ranee Narah	The Minister of State in the Ministry of Tribal Affairs
Shri Adhir Chowdhury	The Minister of State in the Ministry of Railways
Shri Abu Hasem Khan Choudhury	The Minister of State in the Ministry of Health and Family Welfare
Shri Sarvey Satyanarayana	The Minister of State in the Ministry of Road Transport and Highways
Shri Ninong Ering	The Minister of State in the Ministry of Minority Affairs
Shrimati Deepa Dasmunsi	The Minister of State in the Ministry of Urban Development
Shri P. Balram Naik	The Minister of State in the Ministry of Social Justice and Empowerment
Dr. Kruparani Killi	The Minister of State in the Ministry of Communications and Information Technology
Shri Lalchand Kataria	The Minister of State in the Ministry of Rural Development

LOK SABHA DEBATES

Vol. XXXI First day of the Thirteenth Session of Fifteenth Lok Sabha No.1

LOK SABHA

Thursday, February 21, 2013/Phalguna 2, 1934 (Saka)

The Lok Sabha met at Forty Minutes past Twelve of the Clock

[MADAM SPEAKER in the Chair]

NATIONAL ANTHEM

The National Anthem was played.

12.41 hrs.

PRESIDENT'S ADDRESS*

MADAM SPEAKER : Secretary- General.

SECRETARY-GENERAL: I beg to lay on the Table a copy of the President's Address to both Houses of Parliament assembled together on the 21st February, 2013.

****Honourable Members,**

I welcome you to this session as I address this joint sitting of the two Houses for the first time as President. I hope this session will be productive and useful.

As I speak to you, I am aware that an aspirational India is emerging, an India that demands more opportunities, greater choices, better infrastructure, and enhanced safety and security. Our youth, our greatest national asset, are a confident and courageous lot. I have no doubt that their passion, energy and enterprise will take India to new heights.

Amidst these aspirations, we are also burdened by gathering anxieties about economic slowdown, job security and employment prospects. People are concerned about the security of our women and children. They are also anxious

* Laid on the Table and also placed in Library, See No. LT 8383/15/13.

* * His Excellency Shri Pranab Mukherjee, President of India, delivered the Address in the Central Hall in English, Hindi text of the Address was read by His Excellency Shri Mohammad Hamid Ansari, Vice President of India.

about timely delivery of their entitlements and about persisting social and economic inequality.

The past year has been a very difficult one for the global economy. Europe is in recession. Most emerging markets are growing very slowly. It has been a difficult year for India also. Both global and domestic factors have affected our growth. We need to address the impact of both. My Government has responded to the situation by taking several measures to revive investment activity and investor sentiment.

. An important initiative that my Government has taken recently is the rollout of the Direct Benefits Transfer system. This would enable Government sponsored benefits such as scholarships, pensions and maternity benefits to flow directly into the accounts of beneficiaries, who can access them using their Aadhaar number. In due course, the Direct Benefits Transfer System will also cover wages and subsidies on food and LPG. This system will help cut down leakages, bring millions of people into the financial system and lead to better targeting of beneficiaries. It will be a trend-setter in the use of modern technology to bring benefits to our poorest citizens, especially in rural areas. However, the Direct Benefits Transfer System will not be a substitute for public services and will be complementary to the Public Distribution System.

Honourable Members,

The average annual growth rate of GDP in the 11th Plan, which concluded last year, was 8%. A notable feature of the Plan was the progress towards achieving inclusiveness with a faster decline in poverty than in the previous decade. The National Development Council has recently adopted the 12th Five Year Plan, which further sharpens the focus on faster, more inclusive and sustainable growth. The 12th Plan recognises that growth outcomes will depend upon the extent to which we are able to take some difficult decisions. The Plan

proposes to consolidate Centrally Sponsored Schemes into a smaller number and increase their flexibility. This will give States the much-needed freedom to experiment and innovate.

. The Indian economy is currently experiencing slower growth. Real GDP grew by 5.4% in the first half of the current fiscal year. This is significantly lower than the average of around 8% in the last decade. Our slower growth is the consequence of a combination of global and domestic factors. My Government is taking steps to deal with the factors responsible for the slowdown. Inflation is easing gradually but is still a problem.

In recent months, there have been positive developments too. There has been a moderation in core inflation and recovery in growth is likely. Policy measures announced during the year have also restored optimism at home and abroad.

My Government has announced a roadmap for fiscal consolidation by containing the current year's fiscal deficit at 5.3% of the GDP. The Government is also working with State Governments to reach a consensus on the Goods and Services Tax.

Honourable Members,

There is reason for cheer on the agricultural front. The growth in agriculture and allied sectors during the 11th plan was 3.7% compared to 2.4% in the 10th Plan.

I am proud to mention that relentless efforts of farmers coupled with conducive policies of the Government, have resulted in record foodgrain production for two consecutive years with last year achieving a peak of 260

million tons. This year, despite erratic and deficient rainfall, it is projected that we will produce more than 250 million tons of foodgrains.

Our foodgrains position is, therefore, comfortable. The total stock of foodgrains with the public sector agencies was 662 lakh tons on 1st February 2013, including 307 lakh tons of wheat and over 353 lakh tons of rice. My Government is committed to enacting the National Food Security Bill, having received the recommendations of the Standing Committee.

Several specific initiatives have been undertaken under the Rashtriya Krishi Vikas Yojna. Sugarcane and cotton production have touched record levels in 2011-12.

. My Government will continue to lay emphasis on the development of rainfed and degraded areas during the 12th Five Year Plan. An outlay of ` 29,296 crore has been earmarked under the Integrated Watershed Management Programme during the plan period.

. Horticulture production reached an all-time high of 251 million tons during 2011-12. The year 2012-13 has been declared as the 'Year of Horticulture'. A National Centre for Cold Chain Development has been constituted to give a fillip to the cold chain sector.

With 128 million tons of milk production in 2011-12, India continues to be the largest producer of milk in the world. In order to meet the rapidly growing demand for milk, the Government has approved the National Dairy Plan Phase-I, which will help meet the projected national demand of 150 million tons of milk by 2016-

To give a further boost to food processing, my Government has launched the National Mission on Food Processing. Construction of godowns is being promoted under Public Private Partnership mode. Storage capacity of about 181 lakh tons will be created over the next two years across the country with additional storage space of 5.4 lakh tons in the North East.

The recently approved New Investment Policy for urea is expected to create nearly 100 lakh MT of additional production capacity in urea by 2017, making the country self reliant in urea.

Around 34 lakh hectares of irrigation potential was created under the Accelerated Irrigation Benefit Programme during the 11th Plan. During the 12th Plan, an additional 87 lakh hectares of irrigation potential is planned to be created under the Programme. The New National Water Policy adopted recently by the National Water Resources Council emphasizes efficient use of water and the need to align planning for water resources with the challenges of climate change, equity, social justice and sustainability.

Honourable Members,

The Mahatma Gandhi National Rural Employment Guarantee Scheme continues to break new ground in my Government's effort to provide work to those who seek employment during times of hardship. Around 5 crore households were provided employment under the scheme in 2011-12.

In order to make available improved housing for the rural poor, the Government has substantially enhanced the assistance under Indira Awas Yojana by increasing it from `45,000 to `70,000 per unit in plain areas and from `48,500 to

`75,000 per unit in hilly and difficult areas including Left Wing Extremism affected areas.

My Government has recently introduced important official amendments to the Land Acquisition, Rehabilitation and Resettlement Bill. I am confident that the law will be enacted.

The next phase of the Jawaharlal Nehru Urban Renewal Mission is being finalized. Meanwhile, the tenure of the current Mission has been extended until March 2014 for completion of ongoing projects and for sanction of new projects so as to maintain the momentum of development of urban infrastructure. In order to give a push to capacity building efforts of Urban Local Bodies, the Government has decided to create a separate fund of ` 1,000 crore.

My Government proposes to extend the Rajiv Awas Yojana to all small and medium towns, with a target of one million houses in the 12th Plan.

My Government is giving priority to addressing the problem of contamination of sources of drinking water. During 2012-13, 5% of the National Rural Drinking Water Programme Fund has been earmarked for allocation to States facing this problem. A Rural Water Supply & Sanitation Project for Low Income States, estimated at nearly `5000 crore, is being developed with the help of the World Bank to assist States that are lagging behind in the coverage of piped water supply.

Recognising its crucial role in reducing the burden of disease, my Government has accorded increased priority to rural sanitation. The Total Sanitation Campaign has been modified in the form of the Nirmal Bharat Abhiyan with the goal of providing access to sanitation for all rural households by the year 2022.

. My Government has recently increased the pension for widows and disabled beneficiaries under the Indira Gandhi National Widow Pension Scheme and Indira Gandhi National Disability Pension Scheme from `200 to `300 per month. On attaining the age of 80 years, beneficiaries of both the schemes now migrate to Indira Gandhi National Old Age Pension Scheme where they get a pension of `500 per month.

With a view to recognizing the contribution of street vendors and ensuring uniformity in the legal framework for street vending across States, the “Street Vendors (Protection of Livelihood and Regulation of Street Vending) Bill, 2012” has been introduced in Parliament.

Under the Scheduled Tribes and Other Traditional Forest Dwellers (Recognition of Forest Rights) Act, 2006, more than 32 lakh claims have been filed and nearly 13 lakh titles have been distributed.

To ensure the educational empowerment of minority communities, my Government is implementing three scholarship schemes, with 30% of the funds in each scheme earmarked for girl students. An amount of over ` 880 crore has been disbursed as scholarships to more than 55 lakh students till 31 December in 2012-13. To encourage students belonging to minority communities to take up higher studies, an amount of `66 crore has been released under the Maulana Azad National Fellowship Scheme. The Wakf Act is being amended and Wakf Development Corporation will be set up for development and protection of Wakf properties.

Under Prime Minister’s New 15 Point Programme, the effort is to ensure that 15% of the targets and outlays of the identified schemes benefit the minority

communities. For financial inclusion, the flow of priority sector credit to minorities at the national level during 2012-13 reached `1,71,960 crore as on 30/9/2012, which was more than 15% of the total priority sector lending.

As promised by my predecessor last year, a new Bill for the elimination of manual scavenging and rehabilitation of manual scavengers was introduced in the Lok Sabha in September 2012.

A centrally sponsored scholarship scheme has been introduced for Scheduled Caste students studying in classes IX and X. It is expected to benefit about 40 lakh students.

My Government has created a separate Department of Disability Affairs. The Government recently launched the Rajiv Gandhi National Fellowship for students with disabilities to enable them to pursue higher education.

For holistic development of children, the Government has approved the restructuring and strengthening of the Integrated Child Development Scheme during the 12th Plan with a total outlay of `1,23,580 crore.

. My Government has enacted a path-breaking legislation, the 'Protection of Children from Sexual Offences Act', which provides for stringent punishment for persons who commit or abet such offences.

For ensuring a safe and secure environment for women in work places, the Government introduced the Sexual Harassment of Women at Workplace (Prevention, Prohibition and Redressal) Bill, 2012 in Parliament. The Bill has been passed by the Lok Sabha. My Government is also deeply concerned about incidents of sexual offences against women. After considering the

recommendations of the Justice J.S. Verma Committee, the Government has promulgated an ordinance, amending the criminal law to provide for stringent punishment for heinous sexual offences against women. The Government has also begun to implement a series of administrative measures to improve the safety and security of women in the country.

. The National Mission for Empowerment of Women will implement a pilot project in public hospitals in 100 districts, called “One Stop Crisis Centre”, a specialized facility for providing all necessary services for women subjected to violence.

The Mid-day Meal Programme today covers around 11 crore children in over 12 lakh schools. Several new initiatives have been taken by the Government to make it more effective. My Government is committed to expanding coverage under this programme to pre-primary schools in a progressive manner.

My Government is considering a strategic shift in central funding to states for higher education through a new programme called the Rashtriya Uchchatar Shiksha Abhiyan. This programme will encourage states to develop comprehensive higher education plans in an integrated manner to address the issues of expansion, equity and excellence.

My Government has taken major strides in accelerating our skill development efforts. The number of ITIs that stood at 5114 in 2006-07, more than doubled to 10,344 by the end of 2012.

Honourable Members,

. In January 2013, we completed two years without detection of even a single case of wild polio-virus. This is the longest polio-free period in the country ever since eradication efforts were launched.

In health infrastructure, over 43,500 new construction and up-gradation works of health facilities were taken up in the period 2005-06 to 2012-13 and nearly 70,000 additional beds have been added in Government health institutions. During the same period, around 1.45 lakh medicare staff has been added in various States under the National Rural Health Mission.

To overcome the shortage of nursing staff, Government has sanctioned over 200 nursing schools in remote and under-served districts in the last two years. To increase the availability of doctors and specialists, several reforms were initiated, resulting in a record increase of 46% MBBS seats and 70% Post Graduate seats in the last five years. An overarching National Health Mission, covering both rural and urban areas, is being finalized.

Over 1.1 crore women benefited from the Janani Suraksha Yojana during 2011-12. Under the Janani Sishu Suraksha Karyakram, pregnant women are entitled to absolutely free care in public health institutions.

To further improve child health, my Government has launched the Rashtriya Bal Swasthya Karyakram for screening of children below 18 years for 30 different types of diseases, disorders, deficiencies and disabilities. This national initiative will eventually cover around 270 million children across the country.

Due to efforts of the Government, there have been significant reductions in Maternal Mortality Rate, Infant Mortality Rate and Total Fertility Rate in recent

years. Life expectancy at birth has increased from 61.9 years in the period 1996-2000 to 66.1 years in the period 2006-2010.

The National AIDS Control Programme has been recognized globally as a success story. The programme has reduced annual new HIV infections by 57% in the last decade. Adult HIV prevalence has decreased from 0.40% in 2000 to 0.27% in 2011.

Since the launch of the Rashtriya Swasthya Bima Yojana, more than 3.35 crore smart cards have been issued and more than 43.26 lakh persons have availed hospitalization facility under the scheme. This insurance scheme has been extended to building and other construction workers, street vendors, beedi workers and other categories.

Honourable Members,

Lack of adequate and quality infrastructure is a major hurdle in the fast growth of our economy. Therefore, it is imperative that the infrastructure deficit is overcome and adequate investment takes place. Government has taken two major steps to ensure that impediments in this area are eliminated.

The first is setting up of the Cabinet Committee on Investment to expedite decisions on approvals and clearances for implementation of projects. The second is the creation of Infrastructure Debt Funds to raise low-cost, long-term resources for refinancing infrastructure projects.

My Government remains committed to increasing the share of manufacturing to 25% of GDP and creating 100 million jobs within a decade. Under the National Manufacturing Policy, 12 National Investment & Manufacturing Zones stand notified, 8 of them along the Delhi Mumbai Industrial

Corridor and 4 others at Nagpur, Tumkur, Chittor and Medak. The Government has also liberalized the FDI policy in single-brand and multi-brand retail trading, air transport services, power exchanges and the broadcasting sector. The E-Biz project has been launched to serve as a 24x7 online single window system for providing services to investors and businesses.

The National Electric Mobility Mission Plan – 2020 has been prepared. It envisages a roadmap for facilitating manufacture of electric and hybrid vehicles that are environment friendly and reduce our dependence on fossil fuels.

My Government has notified the National Pharmaceutical Pricing Policy-2012 to ensure availability of essential medicines at affordable prices even while providing sufficient opportunity for innovation and competition to support the growth of the industry. Six new National Institutes of Pharmaceutical Education & Research at Hyderabad, Gandhinagar, Hajipur, Kolkata, Guwahati and Raebareli have started functioning.

My Government has taken effective measures to incentivize exports and provide support to labour intensive sectors. India became the largest exporter of rice in 2012-13.

With a view to providing further support to handloom weavers, the Government is considering a scheme for concessional credit for the handloom sector to benefit about 10 lakh handloom weavers.

To promote Micro, Small & Medium Enterprises, 20% of all Government procurement is required to be from Micro & Small Enterprises. The Bombay Stock Exchange and the National Stock Exchange launched Small and Medium Enterprises exchange platforms in 2012, making access to capital markets easier.

As a major step forward in reforming our banking sector, the Banking Laws (Amendment) Bill, 2012 was passed by both the Houses of Parliament in December, 2012. The Government amended the Prevention of Money Laundering Act, 2002 for more effective prevention of money laundering.

Pursuing the Budget announcement of 2012-13, Government has notified the Rajiv Gandhi Equity Savings Scheme for first-time retail investors. Through the disinvestment policy, we have broad-based people's ownership of Government enterprises.

The tourism sector contributes substantially to the country's foreign exchange earnings, which during 2012 were estimated at `94,487 crore, a growth of over 21% over the previous year. Foreign tourist arrivals in India in 2012 were estimated at 6.65 million.

India is the ninth largest civil aviation market in the world. Kolkata and Chennai Airports now have new terminals. My Government has given 'in-principle' approval for setting up a greenfield airport at Aranmula in Kerala, apart from airports at Navi Mumbai, Mopa and Kannur.

The Dedicated Freight Corridor project is an ambitious mega project connecting our Eastern and Western Coasts with the interiors of the country and will cover 3300 km of railway track. Construction of over 1000 km route length is expected to begin shortly.

A state of the art Coach Production Facility at Raebareli has been commissioned for producing modern stainless steel coaches. Innovative approaches under the PPP mode are being launched for first- and-last-mile projects and development of railway stations. Construction of the Banihal-

Qazigund tunnel in Jammu & Kashmir has been completed and work on starting train services is in progress.

In 2012-13, 2600 km of roads are expected to be constructed and contracts for 3000 km of new roads are expected to be awarded. A new approach to road construction, the EPC mode, has been put in place. This will ensure significant cost and time savings compared to traditional contracting methods. A length of 2900 km of highways will be put under the Operate, Maintain and Transfer system, which will improve road maintenance. To improve connectivity from Kashmir Valley to Kargil-Ladakh region, a tunnel of 6.5 km has already been approved and another tunnel of 13 km is planned. This would ensure all weather connectivity.

In 2012-13, 42 PPP port projects have been targeted for award, involving an additional capacity of 251 Million Tonnes Per Annum with an investment of `14,770 crore in 2012-13. The Government proposes to establish two new major ports, one at Sagar Island in West Bengal and the other in Andhra Pradesh with a total additional capacity of around 100 Million Tonnes Per Annum.

. A number of steps such as technology development & modernization and development of new coal blocks by engaging Mine Developer and Operator have been taken to improve the productivity of Coal India Limited (CIL). After resolving pending issues, 46 Fuel Supply Agreements were signed by CIL with power utilities. Following the notification of the new Auction by Competitive Bidding Rules, my Government is in the process of allocation of 17 coal blocks to Government companies, as a first step.

My Government has taken important steps to harness our mineral resources. Geological Survey of India has planned to complete the geophysical and geochemical mapping of highly promising 5.71 lakh square km area during

the 12th Plan. For developing deep sea mineral exploration capability, an Ocean Going Research Vessel is likely to be commissioned in 2013.

In the 11th Plan, 54,964 MW of electricity generation capacity has been added which is about two & half times the capacity added during the 10th Plan. The total installed capacity stood at about 2 lakh MW at the end of the 11th Plan. To meet the projected demand by the end of the 12th Plan, the targeted capacity addition in the Plan is 88,537 MW.

Under Rajiv Gandhi Gramin Vidyutikaran Yojana, more than one lakh un-electrified villages have been electrified. Nearly 2,85,000 villages have been intensively electrified and free electricity connections given to more than 2 crore BPL households.

A scheme for financial restructuring of state owned distribution companies has been notified by the Government of India to enable their turnaround and long-term viability. This would help settle loans worth more than `1.85 lakh crore that the power utilities owe to financial institutions.

Through suitable policy interventions, my Government is targeting significant reduction of our dependence on imported oil and gas which is presently more than 75% of our requirement.

Renewable energy has to play an expanding role in achieving energy security in the years ahead. The country has an installed capacity of over 26,400 MW from various renewable energy sources, which is over 12% of the country's total power generation capacity.

My Government's reform measures and proactive policies, as well as active participation by the private sector have resulted in an unprecedented growth of the telecom sector. With more than 935 million telephone connections, the Indian telecom network is the second largest in the world. Tele-density was 76.75% in October, 2012 with rural tele-density crossing 40%. The Government approved the National Telecom Policy-2012 which lays down the vision and strategic direction for the telecom sector. Two and a half lakh Gram Panchayats will be connected with broadband facility under the National Optical Fibre Network project by December 2014.

The Department of Posts is rolling out a rural ICT programme, through which all post offices will be connected electronically. Computers will be provided to 1,30,000 post offices, which would facilitate both postal and banking services at post offices.

In 2011-12, the Indian IT and IT Enabled Services industry showed remarkable resilience by earning revenue of US\$101 billion. The total employment in IT Software and Services touched 2.8 million in 2011-12, with an annual growth of about 9%.

My Government has approved the National Electronics Policy, 2012, covering a comprehensive set of schemes with special focus on promoting domestic Electronics System Design and Manufacturing. The National Policy on Information Technology has been approved. It envisions strengthening and enhancing India's position as a global hub for IT and using IT as an engine for rapid, inclusive and sustainable growth. About 1,00,000 Citizen Service Centres are delivering IT services to the people.

The Government has successfully completed the first phase of Cable TV digitization in three metro cities. This will be extended to other cities in a phased manner.

Honourable Members,

We are commemorating 100 years of Indian cinema. The first phase of the National Museum of Indian Cinema is proposed to be dedicated to the nation at Gulshan Mahal, Mumbai.

During 2012, Government commemorated the 150th Birth Anniversaries of Gurudev Rabindranath Tagore, Shri Madan Mohan Malaviya and Shri Motilal Nehru apart from undertaking preparatory work for observing the 150th Birth Anniversary of Swami Vivekananda and the Centenary of the Gadar movement. A new International Award, namely the “Tagore Award for Cultural Harmony”, has been instituted. The first award will be given posthumously to late Pandit Ravi Shankar. A National Mission for Libraries commenced its work in 2012.

. The Archaeological Survey of India celebrated 150 years of existence in 2012 and took up important initiatives in Cambodia, Myanmar and Laos for restoration of temples there.

The performance of our athletes at the London Olympics and the Paralympics was encouraging. My Government has decided to put in place a long-term plan for training of sports-persons in select disciplines. My Government also intends to put in place a new system for identification of sports talent from the panchayat to the district level.

The Rajiv Gandhi National Institute of Youth Development in Tamil Nadu has been accorded the status of an institute of national importance.

Honourable Members,

. Some parts of our country have in the recent past witnessed communal incidents. My Government is determined to thwart any attempt at disturbing our communal peace and harmony.

In July 2012, incidents of violence took place in some districts of Assam, in which about hundred persons were killed. In order to control the violence, adequate army and paramilitary forces were deployed. The State Government set up relief camps and provided basic amenities to the affected people. The Central Government announced a package of `300 crore for relief and rehabilitation efforts.

Incidents of Left Wing extremist violence have shown a declining trend. The number of deaths in naxal violence declined from 611 in 2011 to 414 in 2012.

My Government is committed to dealing with Left Wing Extremism in a comprehensive manner. It is pursuing a two- pronged approach of conducting proactive and sustained operations against extremists and focussing attention on development and governance issues in extremist affected areas. A new scheme for construction and strengthening of 400 police stations has been started in the affected areas. The first phase of the plan for improving road connectivity in 34 most affected districts at a cost of `7,300 crore is likely to be completed by March, 2015.

The security situation in Jammu & Kashmir and the North East has shown a perceptible improvement. The number of tourists visiting Jammu & Kashmir has increased from 8.99 lakh in 2011 to 12.37 lakh in 2012. Compared with 2011, the number of fatalities in incidents of terrorist violence in 2012 declined by nearly half. Under the placement linked scheme named Udaan, proposals of corporate houses to train nearly 25,000 youth from Jammu & Kashmir have already been approved. Under another placement linked skill development initiative called Himayat, more than 1650 youth from the state have been trained, of which over 650 have been employed.

My Government has accorded high priority to Border Management. In addition to the work of border fencing, roads and floodlighting along the borders with Bangladesh, Pakistan and Myanmar, Government has decided to undertake the construction of 509 additional border outposts along the Indo-Bangladesh and Indo-Pakistan border. The Integrated Check Post at Attari was operationalised in April, 2012.

In pursuance of the tri-partite agreement, an autonomous body called the Gorkhaland Territorial Administration (GTA) has been formed in August, 2012 for the Darjeeling Hill Areas. My Government will provide the GTA financial assistance of ` 200 crore per annum for 3 years for development of socio-economic infrastructure. This will be over and above the normal plan assistance to the State of West Bengal.

Honourable Members,

My Government remains committed to ushering in reforms for greater transparency, probity, integrity and accountability in governance. To this end, my Government attaches priority to the enactment of legislation proposed in the

Whistle Blowers' Protection Bill, the Prevention of Bribery of Foreign Public Officials and Officials of Public International Organizations Bill, Citizens' Right to Grievance Redress Bill, and The Lokpal and Lokayuktas Bill, which already stand introduced in the Parliament. My Government is also considering amendments to the Prevention of Corruption Act to punish the guilty and protect the honest public servants more effectively.

My Government has taken significant initiatives including enhanced funding of ` 4867 crore in the 12th Plan to strengthen the legal and judicial infrastructure in the country. Over 14,000 District and Subordinate Courts are being equipped with the tools of information and communication to provide quality citizen-centric services to litigants. As one of its foremost priorities, Government will endeavour to establish Gram Nyayalayas for ensuring affordable and expeditious justice to the common man. My Government proposes to introduce the Judicial Standards and Accountability Bill in this session as a significant initiative towards judicial reforms.

Honourable Members,

The people of India are grateful to our Armed Forces for their exemplary professionalism, commitment and bravery in defending our nation. The country is united in paying tribute to our soldiers who have made the supreme sacrifice by laying down their lives for the country.

Our Armed Forces are fully prepared to defend the country against any threat. My Government will continue to take all necessary steps to modernize and equip our Armed Forces; bolster defence infrastructure, especially in the border areas; encourage indigenous defence R&D; and expand domestic production of defence equipment. The continuing progress in our missile programme has

strengthened our deterrence capability. Coastal security has also been further strengthened.

My Government attaches the highest importance to the welfare of servicemen and ex-servicemen. Significant steps have been taken to enhance the pay and pension of serving and retired Services personnel and to remove disparities. This will benefit over 13 lakh personnel.

My Government's foreign policy continues to be driven by the objectives of creating an enabling environment for our national development, ensuring the security of the nation and fulfilling our international responsibilities.

. We continue to seek peace, stability, cooperation and economic development in the sub-continent. We attach the highest priority to relations with our immediate neighbours. With Pakistan, we have made progress towards normalization of relations, strengthening mechanisms for bilateral trade and facilitating greater people-to-people contact. While we remain committed to taking the process forward, it is also important that Pakistan abides by its commitments and desists from acts that contribute to a trust deficit. As Afghanistan prepares for the political and security transition in 2014 and beyond, we will continue to help Afghanistan evolve peacefully and fight terrorism and extremism.

. My Government proposes to introduce a Constitutional Amendment Bill in Parliament to give effect to the provisions of the Land Boundary Agreement with Bangladesh and its 2011 Protocol, which will strengthen border management and our security.

. We are making progress in our engagement with Sri Lanka, including in our efforts to resettle and rehabilitate the internally displaced persons there and to ensure a life of peace, dignity and equality for the Tamil people.

In West Asia and North Africa, my Government supports efforts to promote peaceful settlement of conflicts and resolution of disputes in a manner that accommodates the democratic aspirations of the people. We are also mindful of the fact that the Gulf region is home to nearly six million Indians who live and work there and that we depend on the region for the bulk of our energy requirements. We have further enhanced our political engagement with and economic assistance to countries of Africa.

. At the ASEAN-India Commemorative Summit in New Delhi in December 2012, which marked the tenth anniversary of the annual ASEAN-India Summits, we elevated our relations with ASEAN to a strategic partnership and concluded negotiations on an ASEAN-India Free Trade Agreement on services and investment.

. My Government intends to work with the new Chinese leadership to reinforce the positive direction of our relationship. Our multi-faceted relationship with Japan, which is also a major partner in our infrastructure development efforts, is making good progress. The privileged and strategic partnership we have built with Russia received a further boost during the visit of President Valdimir Putin in December 2012.

The Strategic Partnership with the United States has deepened, with progress across all areas of our relationship and we look forward to intensifying this engagement during the second term of President Obama. India's traditionally strong relations with Europe will continue to develop. The visit of President

Francois Hollande to Delhi in February 2013, his first Asian destination as President, will further strengthen our friendship and broad-based strategic cooperation with France.

As a non-permanent member of the United Nations Security Council during the last two years, India played an important role in the Council's efforts to promote international peace and security. We intensified efforts to generate momentum for early reform of the United Nations Security Council. We are also seeking concerted international action against piracy. In addition, a Piracy Bill was introduced in the Parliament last year for prosecution in India of persons committing piracy.

. India also remained constructively engaged in global multilateral diplomacy. We hosted the fourth BRICS Summit in New Delhi in March 2012 and the ministerial meet of the Indian Ocean Rim Association for Regional Cooperation in October 2012.

As our development partnership expands and assumes an increasingly vital role in our foreign policy, my Government has established a Development Partnership Administration in the Ministry of External Affairs for more efficient and effective administration of our wide-ranging assistance programme, which covers financial aid, capacity building and training and the sharing of our development experience and expertise.

My Government has successfully completed the implementation of the Passport Seva Project, one of the mission-mode projects under the National e-Governance Plan, to deliver passport related services to our citizens in a timely, convenient and transparent manner.

My Government is deeply committed to promoting the interests and welfare of overseas Indians. The Government launched the Mahatma Gandhi Pravasi Suraksha Yojana on a pilot basis in May 2012 to provide emigrant Indian workers benefits like life insurance cover, pensions and Return and Resettlement savings. We also signed Social Security Agreements with Finland, Canada, Japan and Sweden. Similar agreements with Austria and Portugal will be signed soon.

Honourable Members,

Our space programme epitomizes India's scientific achievements and benefits the country in a number of areas. The launch of the Polar Satellite Launch Vehicle on 9 September 2012 marked our 100th space mission. India's first remote sensing satellite RISAT-1, with all-weather imaging capability, was also launched in 2012. Several space missions are planned for 2013, including India's first mission to Mars and the launch of our first navigational satellite.

The country continues to make progress in the field of nuclear energy. Electricity generation from nuclear power plants increased by about 23% in 2011-12 over the previous year. This year, two units of the nuclear power plant at Kudankulam, established with Russian collaboration, will be commissioned. My Government attaches the highest priority to the safety of nuclear power plants. A Bill to set up a Nuclear Safety Regulatory Authority has been introduced in Parliament. We have also conducted internal technical reviews of all safety systems of nuclear power plants in the country. In addition, we are working with the International Atomic Energy Agency on all nuclear safety issues.

The Government has unveiled the Science, Technology and Innovation Policy 2013 to accelerate the pace of discovery, diffusion and delivery of science-

led solutions for faster, sustainable and inclusive growth. In order to popularize science education in schools, nearly 7.30 lakh scholarships have been awarded under a scheme called Innovation in Science Pursuit for Inspired Research. About 48% of the awardees are girls and 25% belong to Scheduled Castes and Scheduled Tribes. A new PPP doctoral fellowship titled "Prime Minister's Fellowship Scheme for Doctoral Research" has been implemented this year.

. The Government is setting up a dedicated Seismological Research Laboratory and has launched a first-of-its-kind research programme in the earthquake-prone Koyna-Warna region of Maharashtra to study precursor changes. The Indian tsunami early warning system was recognized as the Regional Tsunami Service Provider for the Indian Ocean region in October 2012. India's third permanent station in Antarctica was commissioned in March 2012.

India successfully hosted the eleventh Conference of Parties to the Convention on Biological Diversity in Hyderabad in October, 2012. The event provided India with an opportunity to consolidate, scale-up and showcase its strengths in the field of biodiversity. One of the most important outcomes of this Conference was the commitment made by the Parties to double the total biodiversity-related international financial resource flows to developing countries by 2015. At the Conference, the Prime Minister launched the 'Hyderabad Pledge', wherein he announced earmarking US \$50 million during India's presidency of the Conference of Parties to strengthen the institutional, technical and human capabilities for biodiversity conservation in India, and to promote similar capacity building in other developing countries.

. At the recently held Doha Conference on Climate Change, India played a lead role in ensuring that the principles of equity and common but differentiated

responsibility continue to be recognized as the basis of the Parties' efforts under the United Nations Framework Convention on Climate Change.

Honourable Members,

India stands tall as a nation because we are seen as a liberal and plural democracy, which has faced and overcome tremendous odds. The world recognizes India's demonstrable democratic and secular practices as a major achievement. While we should rejoice in the benefits that our plurality brings, the challenge is to relentlessly pursue our efforts to accelerate economic growth and widen opportunities within our democratic framework. It is only if we constantly renew and defend the democratic values that define our nationhood that we will be able to face the great challenges that lie before us. On behalf of my Government, I appeal to all of you to support our endeavours in marching ahead as a proud nation.

JAI HIND

माननीय सदस्यगण,

मैं, राष्ट्रपति के रूप में पहली बार दोनों सदनों के संयुक्त अधिवेशन को संबोधित करते हुए इस सत्र में आपका स्वागत करता हूँ। मैं आशा करता हूँ कि यह सत्र सफल एवं उपयोगी होगा।

जब मैं आपको संबोधित कर रहा हूँ, मैं जानता हूँ कि एक महत्वाकांक्षी भारत का उदय हो रहा है, एक ऐसा भारत जहाँ अधिक अवसर, अधिक विकल्प, बेहतर आधारभूत संरचना तथा अधिक संरक्षा एवं सुरक्षा होगी। हमारे युवा जो हमारी सबसे बड़ी राष्ट्रीय धरोहर हैं, आत्मविश्वास और साहस से परिपूर्ण हैं। मुझे इसमें कोई संदेह नहीं कि इनका जोश, इनकी ऊर्जा और इनका उद्यम भारत को नई ऊँचाइयों तक ले जाएगा।

. इन आकांक्षाओं के बीच, हमारे सामने आर्थिक मंदी, रोजगार सुरक्षा और रोजगार के अवसरों के सृजन की चुनौतियाँ भी हैं। समाज हमारी महिलाओं और बच्चों की सुरक्षा को लेकर चिंतित है। लोग समय पर अपेक्षित सेवाओं को प्राप्त करने तथा व्याप्त सामाजिक एवं आर्थिक असमानता को लेकर भी चिंतित हैं।

पिछला वर्ष वैश्विक अर्थव्यवस्था के लिए कठिन रहा है। यूरोप में आर्थिक मंदी का दौर चल रहा है। अधिकांश उभरते बाजारों में विकास की गति बहुत धीमी है। यह वर्ष भारत के लिए भी कठिन रहा है। वैश्विक एवं घरेलू, दोनों ही कारणों से हमारा विकास प्रभावित हुआ है। हमें इन दोनों के दुष्प्रभावों का समाधान करना होगा। मेरी सरकार ने इस स्थिति की ओर ध्यान दिया और निवेश गतिविधियों को पुनर्जीवित करने तथा निवेश वातावरण को सुधारने के लिए पिछले कुछ महीनों के दौरान अनेक उपाय किए हैं।

. मेरी सरकार ने हाल ही में एक महत्वपूर्ण पहल की है जिसके तहत प्रत्यक्ष लाभ अंतरण प्रणाली (Direct Benefits Transfer System) प्रारंभ की गई है। इससे सरकार द्वारा दिए जाने वाले लाभों, यथा छात्रवृत्ति, पेंशन और मातृत्व लाभ, को सीधे लाभार्थियों के खातों में भेजा जा सकेगा। लाभार्थी अपनी आधार संख्या के माध्यम से इन लाभों को प्राप्त कर सकेंगे। आने वाले समय में प्रत्यक्ष लाभ अंतरण प्रणाली के अंतर्गत मजदूरी तथा खाद्य पदार्थों एवं एलपीजी पर दी जाने वाली सब्सिडी को भी शामिल किया जाएगा। इस प्रणाली की सहायता से निधि के रिसाव (Leakage) को कम करने, लाखों लोगों को वित्तीय प्रणाली के अंतर्गत लाने और लाभार्थियों को बेहतर रूप से चिह्नित करने में मदद मिलेगी। यह, विशेष रूप से ग्रामीण क्षेत्रों में, हमारे निर्धनतम नागरिकों को लाभ पहुंचाने में आधुनिक प्रौद्योगिकी के उपयोग के क्षेत्र में एक नई दिशा-निर्धारक का कार्य करेगी, परंतु प्रत्यक्ष लाभ अंतरण प्रणाली सार्वजनिक सेवाओं का स्थान नहीं लेगी और यह सार्वजनिक वितरण प्रणाली की पूरक होगी।

माननीय सदस्यगण,

. पिछले वर्ष में समाप्त हुई 11वीं पंचवर्षीय योजना में सकल घरेलू उत्पाद की औसत वार्षिक वृद्धि दर 8 प्रतिशत थी। इस योजना का उल्लेखनीय पहलू यह रहा कि इसमें पिछले दशक की तुलना में गरीबी में तेजी से कमी के साथ सामाजिक समावेशिता की दिशा में भी प्रगति हुई है। राष्ट्रीय विकास परिषद ने हाल ही में 12वीं पंचवर्षीय योजना को अंगीकार किया है जिसमें तीव्रतर, अधिक समावेशितापूर्ण और चिरस्थायी विकास पर और अधिक बल दिया गया है। 12वीं योजना में यह माना गया है कि विकास के नतीजे हमें तभी प्राप्त होंगे जब हम कठिन निर्णय ले पाएंगे। इस योजना में केन्द्र द्वारा प्रायोजित स्कीमों को समेकित करते हुए इनकी संख्या कम करने और इन्हें अधिक लचीला बनाने का प्रस्ताव है। इससे राज्यों को नए प्रयोग और नई पहल करने के लिए वांछनीय स्वतंत्रता प्राप्त हो सकेगी।

. हाल में भारतीय अर्थव्यवस्था के विकास की गति धीमी रही है। चालू वित्त वर्ष की प्रथम छमाही में सकल घरेलू उत्पाद की वास्तविक वृद्धि दर 5.4 प्रतिशत रही। यह पिछले दशक के लगभग 8 प्रतिशत वार्षिक विकास औसत दर से काफी कम है। हमारी विकास दर वैश्विक और घरेलू दोनों ही कारणों से धीमी रही है। मेरी सरकार इस मंदी के कारणों से निपटने के लिए कदम उठा रही है। मुद्रास्फीति धीरे-धीरे कम हो रही है किंतु यह अभी भी एक समस्या बनी हुई है।

. हाल के महीनों में सकारात्मक परिणाम भी प्राप्त हुए हैं। मुद्रास्फीति में कुछ कमी आई है और विकास दर में पुनः वृद्धि होने की संभावना है। वर्ष के दौरान लिए गए नीतिगत निर्णयों से भी देश और विदेश में लोग पुनः आशावादी हुए हैं।

. मेरी सरकार ने चालू वर्ष के राजकोषीय घाटे को सकल घरेलू उत्पाद की 5.3 प्रतिशत की दर पर सीमित करते हुए राजकोषीय सुदृढीकरण के लिए एक कार्य योजना घोषित की है। मेरी सरकार माल एवं सेवा कर के संबंध में आम सहमति कायम करने के लिए राज्य सरकारों के साथ मिलकर भी कार्य कर रही है।

माननीय सदस्यगण,

. कृषि के मोर्चे पर हमारे खुश होने की वजह है। 11वीं योजना में कृषि एवं संबद्ध क्षेत्रों में विकास दर, 10वीं योजना के 2.4 प्रतिशत की तुलना में 3.7 प्रतिशत रही।

यह बताते हुए मुझे गर्व हो रहा है कि सरकार की सहायक नीतियों के साथ-साथ कृषकों के अथक प्रयासों के परिणामस्वरूप, लगातार दो वर्षों में खाद्यान्न का रिकॉर्ड उत्पादन हुआ है और गत वर्ष यह 260 मिलियन टन तक पहुंचा। आशा है कि हम, इस वर्ष अनियमित और कम वर्षा के बावजूद, 250 मिलियन टन से अधिक खाद्यान्न का उत्पादन करेंगे।

इस प्रकार देश में खाद्यान्नों की उपलब्धता की स्थिति संतोषजनक है। 1 फरवरी, 2013 को सरकारी एजेंसियों के पास कुल खाद्यान्न 662 लाख टन था, जिसमें 307 लाख टन गेहूं और 353

लाख टन चावल था। मेरी सरकार राष्ट्रीय खाद्य सुरक्षा विधेयक को अधिनियमित करने के लिए प्रतिबद्ध है और इस संबंध में संसदीय स्थायी समिति की सिफारिशें प्राप्त हो गई हैं।

राष्ट्रीय कृषि विकास योजना के तहत कई विशिष्ट कदम उठाए गए हैं। वर्ष 2011-12 में गन्ना और कपास की रिकार्ड पैदावार हुई है।

मेरी सरकार 12वीं पंचवर्षीय योजना के दौरान वर्षा-सिंचित एवं परती क्षेत्रों के विकास पर जोर देती रहेगी। इस योजना अवधि के लिए एकीकृत वाटरशेड प्रबंधन कार्यक्रम के तहत ₹ 29,296 करोड़ का परिव्यय निर्धारित किया गया है।

वर्ष 2011-2012 के दौरान बागवानी उत्पादन, अब तक के उच्चतम 251 मिलियन टन तक पहुंच गया। वर्ष 2012-2013 को स्त्रागवानी वर्ष- घोषित किया गया है। प्रशीतन शृंखला (कोल्ड चेन) क्षेत्र को बढ़ावा देने के लिए राष्ट्रीय प्रशीतन शृंखला विकास केन्द्र की स्थापना की गई है।

वर्ष 2011-12 में देश में 128 मिलियन टन दूध उत्पादन के साथ भारत विश्व का सबसे बड़ा दुग्ध उत्पादक देश बना हुआ है। दूध की तेजी से बढ़ती मांग को पूरा करने के लिए सरकार ने राष्ट्रीय डेरी योजना चरण-I का अनुमोदन किया है जिससे वर्ष 2016-17 तक 150 मिलियन टन की अनुमानित राष्ट्रीय मांग को पूरा करने में मदद मिलेगी।

खाद्य प्रसंस्करण को और अधिक बढ़ावा देने के लिए मेरी सरकार ने “राष्ट्रीय खाद्य प्रसंस्करण मिशन” प्रारंभ किया है। मेरी सरकार ने “सार्वजनिक निजी भागीदारी” के अंतर्गत गोदामों के निर्माण को प्रोत्साहित किया है। आगामी दो वर्षों के दौरान, पूर्वोत्तर क्षेत्र में 5.4 लाख टन की अतिरिक्त भंडारण क्षमता सहित देश भर में लगभग 181 लाख टन भंडारण क्षमता का सृजन किया जाएगा।

हाल ही में यूरिया के लिए नई निवेश नीति के अनुमोदन के परिणामस्वरूप वर्ष 2017 तक लगभग 100 लाख मीट्रिक टन यूरिया की अतिरिक्त उत्पादन क्षमता के सृजन की संभावना है, जिससे देश यूरिया उत्पादन के क्षेत्र में आत्मनिर्भर हो जाएगा।

11वीं योजना के दौरान त्वरित सिंचाई लाभ कार्यक्रम के अंतर्गत लगभग 34 लाख हेक्टेयर सिंचाई क्षमता का सृजन किया गया था। इस कार्यक्रम के तहत 12वीं योजना के दौरान, 87 लाख हेक्टेयर की अतिरिक्त सिंचाई क्षमता के सृजन की योजना है। हाल ही में राष्ट्रीय जल संसाधन परिषद द्वारा अपनाई गई नवीन राष्ट्रीय जल नीति में जल के सही उपयोग तथा जल संसाधनों की योजना को जलवायु परिवर्तन की चुनौतियों, समता, सामाजिक न्याय और चिरस्थायी विकास के अनुरूप बनाने की आवश्यकता पर जोर दिया गया है।

माननीय सदस्यगण,

कठिनाई के समय रोजगार चाहने वाले लोगों को काम दिलाने के मेरी सरकार के प्रयास के तहत महात्मा गांधी राष्ट्रीय ग्रामीण रोजगार गारंटी योजना को लगातार नई उपलब्धियां हासिल हो रही हैं। वर्ष 2011-12 में इस योजना के तहत लगभग 5 करोड़ परिवारों को रोजगार उपलब्ध कराया गया।

ग्रामीण गरीबों के लिए उन्नत आवास मुहैया कराने के उद्देश्य से सरकार ने “इंदिरा आवास योजना” के तहत दी जाने वाली सहायता राशि में काफी बढ़ोतरी की है जिसके अंतर्गत मैदानी क्षेत्रों में इसे प्रति इकाई ₹ 45,000 से बढ़ाकर ₹ 70,000 और वामपंथी उग्रवाद प्रभावित क्षेत्रों सहित पर्वतीय एवं दुर्गम क्षेत्रों में प्रति इकाई ₹ 48,500 से बढ़ाकर ₹ 75,000 कर दिया गया है।

मेरी सरकार ने हाल ही में भू-अर्जन, पुनर्वास और पुनर्स्थापन विधेयक में महत्वपूर्ण सरकारी संशोधन किए हैं। मैं आश्वस्त हूँ कि यह कानून अधिनियमित हो जाएगा।

जवाहर लाल नेहरू शहरी नवीकरण मिशन के अगले चरण को अंतिम रूप दिया जा रहा है। इस दौरान चालू परियोजनाओं को जारी रखने के लिए तथा नई परियोजनाओं की मंजूरी के लिए वर्तमान मिशन की अवधि को मार्च, 2014 तक के लिए बढ़ा दिया गया है, ताकि शहरी आधारभूत संरचना के विकास की गति को बरकरार रखा जा सके। शहरी स्थानीय निकायों में क्षमता-निर्माण प्रयासों को प्रोत्साहित करने के उद्देश्य से सरकार ने अलग से ₹ 1000 करोड़ की निधि के सृजन का निर्णय लिया है।

मेरी सरकार का प्रस्ताव है कि राजीव आवास योजना के अंतर्गत 12वीं योजना में 10 लाख घरों के निर्माण के लक्ष्य के साथ योजना का विस्तार सभी लघु एवं मध्यम नगरों तक किया जाए।

मेरी सरकार पेयजल स्रोतों के संदूषण की समस्या के समाधान को प्राथमिकता दे रही है। वर्ष 2012-13 के दौरान, ‘राष्ट्रीय ग्रामीण पेयजल कार्यक्रम निधि’ का 5 प्रतिशत इस समस्या का सामना कर रहे राज्यों को आबंटित किए जाने के लिए निर्धारित किया गया है। जिन राज्यों में पाइपलाइन जलापूर्ति में अपेक्षित प्रगति नहीं हो पाई है उनकी सहायता के लिए, विश्व बैंक की सहायता से निम्न आय वाले राज्यों हेतु ग्रामीण जलापूर्ति एवं स्वच्छता परियोजना तैयार की जा रही है, जिसकी अनुमानित लागत लगभग ₹ 5000 करोड़ है।

बीमारियों को कम करने में ग्रामीण स्वच्छता के महत्वपूर्ण योगदान को ध्यान में रखते हुए मेरी सरकार ने इसे उच्च प्राथमिकता दी है। ‘पूर्ण स्वच्छता अभियान’ को “निर्मल भारत अभियान” के रूप में संशोधित किया गया है जिसका लक्ष्य वर्ष 2022 तक समस्त ग्रामीण परिवारों को स्वच्छता संबंधी सुविधाएं उपलब्ध कराना है।

मेरी सरकार ने हाल ही में इंदिरा गांधी राष्ट्रीय विधवा पेंशन योजना और इंदिरा गांधी राष्ट्रीय निःशक्तता पेंशन योजना के तहत विधवाओं और निःशक्त लाभार्थियों की पेंशन को ₹ 200 से बढ़ाकर ₹ 300 प्रति माह कर दिया है। 80 वर्ष की उम्र हो जाने पर इन दोनों स्कीमों के लाभार्थी इंदिरा गांधी राष्ट्रीय वृद्धावस्था पेंशन योजना के अंतर्गत शामिल हो जाते हैं जिसके अंतर्गत उन्हें प्रतिमाह ₹ 500 की पेंशन प्राप्त होती है।

पथ विक्रेताओं के योगदान को मान्यता प्रदान करने तथा राज्यों में इनके लिए विधिक ढांचे में एकरूपता सुनिश्चित करने के उद्देश्य से “पथ विक्रेता (जीविका संरक्षण और पथ विक्रय विनियमन) विधेयक, 2012” संसद में पेश किया गया है।

अनुसूचित जनजाति और अन्य पारंपरिक वन निवासी (वन्य अधिकारों की पहचान) अधिनियम, 2006 के अधीन 32 लाख से अधिक दावे दर्ज किए गए हैं और लगभग 13 लाख अधिकार-पत्र वितरित किए गए हैं।

मेरी सरकार अल्पसंख्यक समुदायों का शैक्षिक सशक्तीकरण सुनिश्चित करने के लिए तीन छात्रवृत्ति स्कीमों का कार्यान्वयन कर रही है और प्रत्येक स्कीम में 30 प्रतिशत निधि छात्राओं के लिए निर्धारित की गई है। वर्ष 2012-13 में 31 दिसंबर तक 55 लाख से अधिक विद्यार्थियों को छात्रवृत्ति के रूप में लगभग ₹ 880 करोड़ की राशि का वितरण किया जा चुका है। अल्पसंख्यक समुदायों के विद्यार्थियों को उच्च शिक्षा के लिए प्रोत्साहित करने के लिए मौलाना आजाद राष्ट्रीय छात्रवृत्ति योजना के तहत ₹ 66 करोड़ की राशि दे दी गई है। वक्फ अधिनियम को संशोधित किया जा रहा है और वक्फ संपत्तियों के विकास एवं संरक्षण के लिए वक्फ विकास निगम की स्थापना की जाएगी।

प्रधानमंत्री के नए 15 सूत्री कार्यक्रम के तहत यह सुनिश्चित करने का प्रयास किया गया है कि चिह्नित योजनाओं के लक्ष्यों एवं परिणामों का 15 प्रतिशत लाभ अल्पसंख्यक समुदायों तक पहुंचे। वित्तीय समावेशन के लिए वर्ष 2012-13 के दौरान दिनांक 30.09.2012 तक राष्ट्रीय स्तर पर अल्पसंख्यकों को ₹ 1,71,960 करोड़ प्राथमिकता क्षेत्र ऋण दिया गया, जो कि कुल प्राथमिकता क्षेत्र ऋण के 15 प्रतिशत से अधिक था।

मेरे पूर्ववर्ती द्वारा विगत वर्ष में किए गए वादे के अनुरूप, सिर पर मैला ढोने की प्रथा को समाप्त करने तथा सिर पर मैला ढोने वालों के पुनर्वास के लिए एक नया विधेयक सितंबर, 2012 में लोक सभा में पेश किया गया।

कक्षा IX और X में पढ़ने वाले अनुसूचित जाति के छात्रों के लिए केन्द्र प्रायोजित छात्रवृत्ति योजना शुरू की गई है, जिससे लगभग 40 लाख छात्रों के लाभान्वित होने की आशा है।

मेरी सरकार ने एक पृथक निःशक्तता कार्य विभाग का सृजन किया है। सरकार ने निःशक्त छात्रों के लिए हाल ही में राजीव गांधी राष्ट्रीय अध्येतावृत्ति योजना प्रारंभ की है जिससे वे उच्च शिक्षा प्राप्त कर सकें।

बच्चों के संपूर्ण विकास के लिए मेरी सरकार ने 12वीं योजना के दौरान समेकित बाल विकास स्कीम के पुनर्गठन एवं सुदृढ़ीकरण के लिए कुल ₹ 1,23,580 करोड़ के परियोजना का अनुमोदन किया है।

मेरी सरकार ने 'लैंगिक अपराधों से बच्चों का संरक्षण अधिनियम' के रूप में एक नया कानून बनाया है, जिसके अंतर्गत अपराध करने वालों या ऐसे अपराध करने के लिए प्रेरित करने वाले व्यक्तियों के लिए कठोर दंड का प्रावधान है।

मेरी सरकार ने, कार्यस्थलों पर महिलाओं के लिए सुरक्षित वातावरण सुनिश्चित करने के लिए "महिलाओं का कार्यस्थल पर लैंगिक उत्पीड़न से संरक्षण (निवारण, निषेध एवं समाधान) विधेयक, 2012", संसद में पेश किया। यह विधेयक लोकसभा में पारित हो चुका है। मेरी सरकार महिलाओं के प्रति यौन अपराधों की घटनाओं के बारे में गंभीर रूप से चिंतित है। जस्टिस जे.एस. वर्मा समिति की सिफारिशों पर विचार करने के बाद सरकार ने महिलाओं के प्रति घृणित अपराधों के लिए कड़े दंड की व्यवस्था करने के उद्देश्य से, आपराधिक कानून में संशोधन करते हुए एक अध्यादेश जारी किया है। सरकार ने देश में महिलाओं की सुरक्षा बढ़ाने के लिए अनेक प्रशासनिक उपायों का कार्यान्वयन भी शुरू कर दिया है।

राष्ट्रीय महिला सशक्तीकरण मिशन के अंतर्गत 100 जिलों में सरकारी अस्पतालों में, "वन स्टॉप क्राइसिस सेंटर" के नाम से पायलट परियोजना का कार्यान्वयन किया जाएगा, जो हिंसा की शिकार महिलाओं के लिए सभी आवश्यक सेवाएं उपलब्ध कराने वाला एक विशिष्ट सुविधा केन्द्र होगा।

वर्तमान मध्याह्न भोजन कार्यक्रम के अंतर्गत 12 लाख से अधिक स्कूलों के लगभग 11 करोड़ बच्चों को लाभ प्राप्त हो रहा है। मेरी सरकार ने इस कार्यक्रम को और अधिक प्रभावी बनाने के लिए अनेक कदम उठाए हैं। सरकार क्रमिक रूप से इस कार्यक्रम का दायरा पूर्व-प्राथमिक स्कूलों तक बढ़ाने के लिए प्रतिबद्ध है।

मेरी सरकार 'राष्ट्रीय उच्चतर शिक्षा अभियान' नामक एक नए कार्यक्रम के माध्यम से उच्च शिक्षा के लिए राज्यों को केंद्रीय निधि उपलब्ध कराने की व्यवस्था में कार्यनीतिक बदलाव पर विचार कर रही है। यह कार्यक्रम राज्यों को उच्च शिक्षा के क्षेत्र में प्रसार, समानता और उत्कृष्टता संबंधी मुद्दों का समाधान करने के लिए समेकित रूप से व्यापक उच्चतर शिक्षा योजनाएं तैयार करने के लिए प्रोत्साहित करेगा।

मेरी सरकार ने हमारे कौशल विकास प्रयासों को तीव्र करने के लिए महत्वपूर्ण कदम उठाए हैं। आईटीआई की संख्या, जो वर्ष 2006-07 में 5114 थी, वर्ष 2012 के अंत तक, दोगुने से भी अधिक होकर 10,344 हो गई है।

माननीय सदस्यगण,

हमने जनवरी, 2013 तक वाइल्ड पोलियो वायरस का एक भी मामला सामने नहीं आने के दो वर्ष पूरे किए। पोलियो उन्मूलन कार्यों के शुरू होने के बाद यह देश में सर्वाधिक लंबी पोलियो-मुक्त अवधि है।

स्वास्थ्य संबंधी बुनियादी ढांचे के अंतर्गत 2005-06 से 2012-13 तक की अवधि में स्वास्थ्य सुविधाओं से संबंधित 43,500 से अधिक नए निर्माण और उन्नयन कार्य शुरू किए गए और सरकारी स्वास्थ्य संस्थाओं में लगभग 70,000 अतिरिक्त शय्याओं की व्यवस्था की गई। इस अवधि के दौरान राष्ट्रीय ग्रामीण स्वास्थ्य मिशन के अंतर्गत विभिन्न राज्यों में लगभग 1.45 लाख स्वास्थ्यकर्मी नियोजित किए गए।

विगत दो वर्षों में दूरवर्ती और अल्प-सुविधाओं वाले जिलों में नर्सिंग स्टाफ की कमी को पूरा करने के लिए सरकार ने 200 से अधिक नर्सिंग स्कूलों को मंजूरी दी है। चिकित्सकों एवं विशेषज्ञों की उपलब्धता को बढ़ाने के लिए विभिन्न सुधार किए गए, जिनके फलस्वरूप विगत 5 वर्षों में एमबीबीएस सीटों में 46 प्रतिशत और पोस्ट ग्रेजुएट सीटों में 70 प्रतिशत की रिकॉर्ड वृद्धि हुई। ग्रामीण एवं शहरी, दोनों क्षेत्रों को सम्मिलित करते हुए सर्वसमावेशी राष्ट्रीय स्वास्थ्य मिशन को अंतिम रूप दिया जा रहा है।

वर्ष 2011-12 के दौरान जननी सुरक्षा योजना के अंतर्गत 1.1 करोड़ से अधिक महिलाओं को लाभ पहुंचाया गया। जननी शिशु सुरक्षा कार्यक्रम के अंतर्गत गर्भवती महिलाएं सरकारी स्वास्थ्य संस्थाओं में पूर्णतः निःशुल्क चिकित्सा सेवा प्राप्त करने की हकदार हैं।

बच्चों के स्वास्थ्य को और बेहतर बनाने के लिए मेरी सरकार ने 30 विभिन्न प्रकार के रोगों, विकारों, कमियों और विकलांगताओं के लिए 18 वर्ष से छोटे बच्चों की जांच करने के लिए राष्ट्रीय बाल स्वास्थ्य कार्यक्रम प्रारंभ किया है। इस राष्ट्रीय पहल में अंततः पूरे राष्ट्र से 27 करोड़ बच्चों को शामिल किया जाएगा।

सरकार के प्रयासों के परिणामस्वरूप हाल के वर्षों में मातृ मृत्यु दर, शिशु मृत्यु दर और कुल प्रजनन दर में काफी कमी आई है। जन्म के समय जीवन प्रत्याशा, जो कि 1996-2000 की अवधि में 61.9 वर्ष थी, 2006-10 की अवधि में बढ़कर 66.1 वर्ष हो गई है।

राष्ट्रीय एड्स नियंत्रण कार्यक्रम की अंतरराष्ट्रीय स्तर पर सराहना की गई है। विगत दशक में इस कार्यक्रम से प्रतिवर्ष नए एचआईवी संक्रमण में 57 प्रतिशत की कमी आई है। वयस्क एचआईवी संक्रमण वर्ष 2000 में 0.40 प्रतिशत से घटकर वर्ष 2011 में 0.27 प्रतिशत हो गया है।

राष्ट्रीय स्वास्थ्य बीमा योजना प्रारंभ होने के बाद इस स्कीम के अंतर्गत 3.35 करोड़ से अधिक स्मार्ट कार्ड जारी किए गए और 43.26 लाख से अधिक व्यक्तियों ने अस्पताल सुविधा का लाभ उठाया। इस बीमा योजना के अंतर्गत भवन एवं अन्य निर्माण कामगारों, पथ विक्रेताओं, बीड़ी कामगारों और अन्य वर्गों को भी शामिल किया गया है।

माननीय सदस्यगण,

पर्याप्त और उत्तम बुनियादी ढांचे का अभाव हमारी अर्थव्यवस्था के तीव्र विकास में एक बड़ी बाधा है। अतः यह अनिवार्य है कि बुनियादी ढांचे में इस कमी को दूर किया जाए और इसमें पर्याप्त निवेश किया जाए। सरकार ने इस दिशा में आने वाली बाधाओं को समाप्त करने के लिए दो बड़े कदम उठाए हैं।

पहला कदम है, निवेश संबंधी मंत्रिमंडल समिति का गठन, ताकि परियोजनाओं को कार्यान्वित करने के लिए अनुमोदन और अनुमति लेने संबंधी निर्णय शीघ्र लिए जा सकें। दूसरा कदम है, बुनियादी ऋण निधि का सृजन, ताकि बुनियादी परियोजनाओं को पुनः वित्त-पोषित करने के लिए किफायती और दीर्घकालिक संसाधन जुटाए जा सकें।

मेरी सरकार, एक दशक के भीतर, विनिर्माण को सकल घरेलू उत्पाद के 25 प्रतिशत तक बढ़ाने और 10 करोड़ रोजगारों के सृजन के लिए प्रतिबद्ध है। राष्ट्रीय विनिर्माण नीति के अंतर्गत, 12 राष्ट्रीय निवेश और विनिर्माण जोन अधिसूचित हो चुके हैं, जिनमें से 8 दिल्ली-मुंबई औद्योगिक कॉरिडोर के साथ-साथ तथा 4 अन्य नागपुर, तुमकुर, चित्तूर और मेडक में बनाए गए हैं। मेरी सरकार ने सिंगल-ब्रांड और मल्टी-ब्रांड खुदरा व्यापार, विमान परिवहन सेवाओं, पावर एक्सचेंजों और प्रसारण क्षेत्र में प्रत्यक्ष विदेशी निवेश नीति को उदार बनाया है। निवेशकों और व्यापारों को सेवाएं मुहैया कराने के लिए एक 247 ऑनलाइन सिंगल विंडो सिस्टम के रूप में कार्य करने के लिए ई-बिज परियोजना शुरू की गई है।

राष्ट्रीय विद्युत परिवहन मिशन योजना-2020 तैयार कर ली गई है। इसमें ऐसे वैद्युत और हाइब्रिड वाहनों के विनिर्माण को सुविधाजनक बनाने की कार्य योजना तैयार की गई है जो पर्यावरण अनुकूल हों तथा जीवाश्म ईंधनों (फॉसिल फ्यूल) पर हमारी निर्भरता को कम कर सकें।

मेरी सरकार ने राष्ट्रीय औषध मूल्य निर्धारण नीति-2012 अधिसूचित की है ताकि किफायती मूल्यों पर आवश्यक औषधियां मिलने के साथ-साथ उद्योग के विकास को बढ़ावा देने और प्रतिस्पर्धा के पर्याप्त अवसर भी प्रदान किए जा सकें। हैदराबाद, गांधीनगर, हाजीपुर, कोलकाता, गुवाहाटी और रायबरेली में छह नए राष्ट्रीय औषधीय शिक्षा एवं अनुसंधान संस्थानों में कार्य शुरू हो गया है।

मेरी सरकार ने निर्यात को प्रोत्साहित करने तथा श्रम बहुल क्षेत्रों को सहायता देने के लिए प्रभावी उपाय किए हैं। वर्ष 2012-13 में भारत चावल का सबसे बड़ा निर्यातक बन गया है।

हथकरघा बुनकरों को और अधिक सहायता प्रदान करने की दृष्टि से मेरी सरकार हथकरघा क्षेत्र के लिए रियायती दर पर ऋण प्रदान करने की योजना पर विचार कर रही है ताकि लगभग 10 लाख हथकरघा बुनकरों को लाभ दिया जा सके।

सूक्ष्म, लघु और मध्यम उद्यमों को बढ़ावा देने के लिए, कुल सरकारी क्रय का 20 प्रतिशत सूक्ष्म और लघु उद्यमों से खरीदा जाना है। बंबई स्टॉक एक्सचेंज और नेशनल स्टॉक एक्सचेंज ने वर्ष 2012 में लघु और मध्यम उद्यम एक्सचेंज प्लेटफार्म शुरू किए हैं ताकि लघु एवं मध्यम उद्योग, पूंजी बाजार का आसानी से लाभ उठा सकें।

हमारे बैंकिंग क्षेत्र में सुधार के लिए दिसम्बर, 2012 में संसद के दोनों सदनों में पारित किया गया बैंकिंग विधि (संशोधन) विधेयक, 2012 एक बड़ा कदम है। धन-शोधन निवारण को अधिक प्रभावी बनाने के लिए सरकार ने धन-शोधन निवारण अधिनियम, 2002 में संशोधन किया है।

वर्ष 2012-13 की बजट घोषणा के अनुसार सरकार ने पहली बार खुदरा निवेश करने वालों के लिए राजीव गांधी इक्विटी बचत योजना अधिसूचित की है। विनिवेश नीति के माध्यम से हमने सरकारी उद्यमों में आम लोगों के स्वामित्व को बढ़ाया है।

देश के विदेशी मुद्रा अर्जन में पर्यटन क्षेत्र का महत्वपूर्ण योगदान है जो कि वर्ष 2012 के दौरान अनुमानतः ₹ 94,487 करोड़ था। यह पिछले वर्ष से 21 प्रतिशत अधिक है। वर्ष 2012 में भारत आने वाले विदेशी पर्यटकों की संख्या अनुमानतः 66.5 लाख थी।

भारत विश्व का 9वां सबसे बड़ा नागर विमानन बाजार है। कोलकाता और चेन्नै विमानपत्तनों पर अब नए टर्मिनल बनाए गए हैं। मेरी सरकार ने नवी मुंबई, मोपा और कन्नूर विमानपत्तनों के अलावा, केरल में अरनमूला में भी नए विमानपत्तन स्थापित करने के लिए सैद्धांतिक अनुमोदन दिया है।

डेडिकेटेड फ्रेट कॉरिडोर परियोजना हमारे पूर्वी और पश्चिमी तटों को देश के भीतरी भागों से जोड़ने वाली एक महत्वाकांक्षी परियोजना है और इसमें 3300 किलोमीटर रेलमार्ग शामिल होगा। 1000 किलोमीटर से अधिक रेल मार्ग का निर्माण कार्य शीघ्र प्रारंभ होने वाला है।

आधुनिक स्टेनलैस स्टील रेलवे कोचों का निर्माण करने के लिए रायबरेली में अत्याधुनिक कोच निर्माण सुविधा प्रारंभ की गई है। प्रथम और अंतिम मील परियोजनाओं के लिए तथा रेलवे स्टेशनों का विकास करने के लिए सार्वजनिक निजी भागीदारी (पीपीपी) पद्धति के अधीन अभिनव प्रयोग किए जा रहे हैं। जम्मू और कश्मीर में बनिहाल-काजीगुंड सुरंग का निर्माण पूरा कर लिया गया है और रेल सेवा प्रारंभ करने का कार्य प्रगति पर है।

वर्ष 2012-13 में 2600 किलोमीटर सड़कों का निर्माण किया जाना प्रस्तावित है और 3000 किलोमीटर नई सड़कों का निर्माण अपेक्षित है। सड़क निर्माण के लिए नई ईपीसी पद्धति अपनाई गई है। इस पद्धति से पारंपरिक संविदा पद्धतियों की तुलना में लागत और समय की काफी

बचत होगी। 2900 किलोमीटर लंबे राजमार्गों को प्रचालन, अनुरक्षण और अंतरण प्रणाली के अंतर्गत रखा जाएगा, जिससे सड़क रखरखाव में सुधार होगा। कश्मीर घाटी को कारगिल-लद्दाख क्षेत्र से जोड़ने के लिए 6.5 किलोमीटर लंबी सुरंग के निर्माण के लिए पहले ही अनुमोदन दिया जा चुका है और 13 किलोमीटर लंबी एक और सुरंग की योजना तैयार कर ली गई है। इससे हर मौसम में आवागमन सुनिश्चित होगा।

वर्ष 2012-13 में, 42 सार्वजनिक निजी भागीदारी (पीपीपी) पत्तन परियोजनाएं शुरू करने का लक्ष्य रखा गया है जिसमें वर्ष 2012-13 में ₹ 14,770 करोड़ के निवेश से 251 मिलियन टन प्रति वर्ष की अतिरिक्त क्षमता प्राप्त करना शामिल है। लगभग 100 मिलियन टन प्रति वर्ष की कुल अतिरिक्त क्षमता वाले दो नए बड़े पत्तन, एक पश्चिम बंगाल में सागर आइलैंड में तथा दूसरा आंध्र प्रदेश में स्थापित करने का सरकार का प्रस्ताव है।

कोल इंडिया लिमिटेड (सीआईएल) की उत्पादकता को बढ़ाने के लिए प्रौद्योगिकी विकास और आधुनिकीकरण तथा माइन डेवेलपर व आपरेटर लगा कर नए कोयला ब्लॉकों के विकास जैसे अनेक कदम उठाए गए हैं। लंबित मुद्दों का समाधान करने के बाद, सीआईएल द्वारा विद्युत कंपनियों के साथ 46 ईंधन-आपूर्ति करारों पर हस्ताक्षर किए गए। प्रतिस्पर्धा बोली नियम द्वारा नई नीलामी की अधिसूचना का अनुपालन करते हुए मेरी सरकार, प्रारंभ में, सरकारी कंपनियों को 17 कोयला ब्लॉकों का आबंटन करने की प्रक्रिया में है।

. मेरी सरकार ने हमारे खनिज संसाधनों का दोहन करने के लिए महत्वपूर्ण कदम उठाए हैं। 12वीं योजना के दौरान, भारतीय भू-वैज्ञानिक सर्वेक्षण ने 5.71 लाख वर्ग किलोमीटर अत्यधिक संभावनापूर्ण क्षेत्र के भूभौतिकीय एवं भू-रासायनिक मानचित्रण को पूरा करने की योजना बनाई है। गहन समुद्र में खनिजों की खोज करने की क्षमता को बढ़ाने के लिए एक महासागरीय अनुसंधान जलयान के वर्ष 2013 में जलावतरण की संभावना है।

11वीं योजना के दौरान 54,964 मेगावाट विद्युत उत्पादन क्षमता में वृद्धि की गई है, जो कि 10वीं योजना के दौरान की गई क्षमता वृद्धि का लगभग ढाई गुना है। 11वीं योजना के अंत में कुल अधिष्ठापित विद्युत उत्पादन क्षमता लगभग 2 लाख मेगावाट थी। 12वीं योजना के अंत तक अनुमानित मांग को पूरा करने के लिए, इस योजना में 88,537 मेगावाट अतिरिक्त विद्युत क्षमता वृद्धि का लक्ष्य है।

राजीव गांधी ग्रामीण विद्युतीकरण योजना के तहत एक लाख से अधिक ऐसे गांवों में बिजली पहुंचाई गई, जहां अभी तक बिजली नहीं थी, लगभग 2,85,000 गांवों को सघन रूप से बिजली दी गई है और गरीबी रेखा से नीचे के 2 करोड़ से अधिक परिवारों को निःशुल्क बिजली कनेक्शन दिए गए हैं।

राज्य के स्वामित्व वाली वितरण कंपनियों के वित्तीय पुनर्गठन के लिए एक स्कीम भारत सरकार द्वारा अधिसूचित की गई है जिससे उनकी वित्तीय स्थिति में सुधार हो सके और वे लंबे

समय तक चल सकें। इससे वित्तीय संस्थाओं का विद्युत कंपनियों पर ₹ 1.85 लाख करोड़ से अधिक के ऋणों का निपटान किया जा सकेगा।

तेल और गैस के आयात पर हमारी निर्भरता, जो इस समय हमारी जरूरत के 75 प्रतिशत से अधिक है, को अनुकूल नीतिगत हस्तक्षेपों के जरिए काफी कम करने का मेरी सरकार का लक्ष्य है।

आने वाले वर्षों में ऊर्जा सुरक्षा प्राप्त करने के लिए नवीकरणीय ऊर्जा स्रोतों की अहम भूमिका रहेगी। देश में विभिन्न नवीकरणीय ऊर्जा स्रोतों से अधिष्ठापित क्षमता 26,400 मेगावाट से अधिक है जो कि देश की कुल विद्युत उत्पादन क्षमता के 12 प्रतिशत से अधिक है।

मेरी सरकार के सुधार प्रयासों और सक्रिय नीतियों तथा निजी क्षेत्र की बढ़ती भागीदारी के परिणामस्वरूप दूरसंचार क्षेत्र में अभूतपूर्व प्रगति हुई है। 935 मिलियन से अधिक टेलीफोन कनेक्शनों के साथ, भारतीय टेलीफोन नेटवर्क विश्व का दूसरा सबसे बड़ा नेटवर्क है। अक्तूबर, 2012 में दूरसंचार सुविधा की सघनता 76.75 प्रतिशत थी और गांवों में यह 40 प्रतिशत को पार कर गई। सरकार ने राष्ट्रीय दूरसंचार नीति-2012 अनुमोदित कर दी है जिसमें दूरसंचार क्षेत्र के लिए वि?न और स्ट्रेटेजिक दिशानिर्देश निर्धारित किए गए हैं। राष्ट्रीय ऑप्टिकल फाइबर नेटवर्क योजना के अधीन ढाई लाख ग्राम पंचायतों को दिसंबर, 2014 तक ब्रॉडबैंड सुविधा से जोड़ा जाएगा।

डाक विभाग ग्रामीण आईसीटी कार्यक्रम शुरू कर रहा है जिसके माध्यम से सभी डाकघर इलैक्ट्रॉनिक रूप से जोड़े जाएंगे। इसके अंतर्गत डाक और बैंकिंग दोनों प्रकार की सेवाओं की सुविधा प्रदान करने के लिए 1,30,000 डाक घरों में कंप्यूटर उपलब्ध कराए जाएंगे।

वर्ष 2011-2012 में, भारतीय आईटी और आईटी आधारित सेवा उद्योग ने 101 बिलियन अमरीकी डालर का राजस्व अर्जित कर उल्लेखनीय क्षमता दर्शाई है। 2011-12 में आईटी सॉफ्टवेयर और सेवाओं में कुल नियोजन लगभग 9 प्रतिशत की वार्षिक वृद्धि के साथ 2.8 मिलियन तक पहुंच गया।

मेरी सरकार ने राष्ट्रीय इलैक्ट्रॉनिक नीति 2012 अनुमोदित की है जिसमें ऐसी योजनाओं को शामिल किया गया है जिनमें घरेलू इलैक्ट्रॉनिक डिजाइन और विनिर्माण को बढ़ावा देने पर विशेष ध्यान दिया गया है। राष्ट्रीय सूचना प्रौद्योगिकी नीति अनुमोदित कर दी गई है। इस नीति में सूचना प्रौद्योगिकी के क्षेत्र में विश्व केंद्र के रूप में भारत की स्थिति को और उभारने एवं मजबूत करने तथा देश के तीव्र, समावेशी और निरंतर विकास के लिए सूचना प्रौद्योगिकी के सक्रिय उपयोग करने की संकल्पना की गई है। वर्तमान में लगभग एक लाख नागरिक सेवा केन्द्र लोगों को आईटी सेवाएं प्रदान कर रहे हैं।

सरकार ने तीन महानगरों में केबल टीवी डिजिटाइजेशन का प्रथम चरण सफलतापूर्वक पूरा कर लिया है। इसे अन्य महानगरों में भी चरणबद्ध ढंग से विस्तारित किया जाएगा।

माननीय सदस्यगण,

हम भारतीय सिनेमा का 100वां वर्ष मना रहे हैं। राष्ट्रीय भारतीय सिनेमा संग्रहालय का प्रथम चरण गुलशन महल, मुंबई में राष्ट्र को समर्पित किए जाने का प्रस्ताव है।

सरकार ने वर्ष 2012 के दौरान, स्वामी विवेकानंद का 150वां जन्म दिवस तथा गदर आंदोलन की शताब्दी मनाने के लिए तैयारी के अतिरिक्त गुरुदेव रविन्द्रनाथ टैगोर, श्री मदन मोहन मालवीय और श्री मोती लाल नेहरू का 150वां जन्म दिवस मनाया। एक नए अंतरराष्ट्रीय पुरस्कार “टैगोर सांस्कृतिक सद्भाव पुरस्कार” की शुरुआत की गई है। पहला पुरस्कार स्वर्गीय पंडित रवि शंकर को मरणोपरांत दिया जाएगा। वर्ष 2012 में राष्ट्रीय लाइब्रेरी मिशन भी आरंभ कर दिया गया है।

भारतीय पुरातत्व सर्वेक्षण ने 2012 में अपनी स्थापना का 150वां वर्ष मनाया और कंबोडिया, म्यांमार और लाओस के मंदिरों के जीर्णोद्धार के लिए महत्वपूर्ण पहल की।

लंदन ओलंपिक और पराओलंपिक में हमारे खिलाड़ियों का प्रदर्शन उत्साहवर्धक रहा। मेरी सरकार ने चुनिंदा खेलों में खिलाड़ियों के प्रशिक्षण के लिए दीर्घावधि योजना बनाने का निर्णय लिया है। मेरी सरकार पंचायत से जिला स्तर तक के प्रतिभावान खिलाड़ियों की पहचान करने के लिए भी नई प्रणाली लागू करना चाहती है।

राजीव गांधी राष्ट्रीय युवा विकास संस्थान, तमिलनाडु को राष्ट्रीय महत्व वाले संस्थान का दर्जा दिया गया है।

माननीय सदस्यगण,

देश के कुछ भागों में पिछले दिनों सांप्रदायिक घटनाएं देखी गई हैं। मेरी सरकार सांप्रदायिक शांति और सौहार्द को बिगाड़ने के किसी भी प्रयास को विफल करने के लिए कृत संकल्प है।

जुलाई, 2012 में असम के कुछ जिलों में हिंसा की घटनाएं हुईं, जिनमें लगभग 100 लोग मारे गए। हिंसा को काबू करने के लिए पर्याप्त सैनिक एवं अर्धसैनिक बलों की तैनाती की गई। राज्य सरकार ने राहत शिविरों की स्थापना की और प्रभावित लोगों को मूलभूत सुविधाएं उपलब्ध कराईं। केंद्र सरकार ने राहत एवं पुनर्वास कार्यों के लिए ₹ 300 करोड़ के पैकेज की घोषणा की है।

वामपंथी उग्रवादी हिंसा की घटनाओं में कमी की प्रवृत्ति देखी गई है। नक्सली हिंसा में मारे गए लोगों की संख्या वर्ष 2011 में 611 थी, जो वर्ष 2012 में घटकर 414 रह गई।

मेरी सरकार वामपंथी उग्रवाद से व्यापक रूप से निपटने के लिए प्रतिबद्ध है। सरकार उग्रवादियों के विरुद्ध सक्रिय एवं निरंतर अभियान चलाने तथा उग्रवाद प्रभावित क्षेत्रों में विकास एवं

शासन संबंधी मुद्दों पर ध्यान केंद्रित करने की द्वि-आयामी नीति के अनुसार कार्य कर रही है। उग्रवाद प्रभावित क्षेत्रों में 400 पुलिस थानों के निर्माण एवं सुदृढीकरण हेतु एक नई योजना शुरू की गई है। सर्वाधिक प्रभावित 34 जिलों में ₹ 7300 करोड़ की लागत से सड़क संपर्क सुधार योजना का प्रथम चरण मार्च, 2015 तक पूरा होने की संभावना है।

जम्मू और कश्मीर तथा पूर्वोत्तर में सुरक्षा की स्थिति में काफी सुधार हुआ है। जम्मू और कश्मीर जाने वाले पर्यटकों की संख्या वर्ष 2011 में 8.99 लाख थी जो वर्ष 2012 में बढ़कर 12.37 लाख हो गई। वर्ष 2011 की तुलना में, वर्ष 2012 में आतंकवादी हिंसा की घटनाओं में मृतकों की संख्या घटकर लगभग आधी रह गई। नियोजन से जुड़ी 'उड़ान' योजना के तहत, जम्मू और कश्मीर के लगभग 25000 युवाओं को प्रशिक्षित करने के निजी क्षेत्र के प्रस्तावों को पहले ही अनुमोदित किया जा चुका है। सहिमायत- नामक एक अन्य नियोजन से जुड़े कौशल विकास कार्यक्रम के तहत, राज्य के 1650 से अधिक युवाओं को प्रशिक्षित किया गया है, जिनमें से 650 से अधिक युवाओं को रोजगार दिया जा चुका है।

मेरी सरकार ने सीमा प्रबंधन को उच्च प्राथमिकता दी है। बांग्लादेश, पाकिस्तान एवं म्यांमार के साथ लगती सीमाओं पर घेराबंदी करने, सड़क बनाने एवं फ्लडलाइटों के कार्य के अतिरिक्त सरकार द्वारा भारत-बांग्लादेश एवं भारत-पाकिस्तान सीमा पर 509 अतिरिक्त सीमा चौकियां बनाने का निर्णय भी लिया गया है। अटारी स्थित एकीकृत जांच चौकी को अप्रैल, 2012 में चालू कर दिया गया है।

त्रिपक्षीय करार के अनुपालन में दार्जीलिंग पहाड़ी क्षेत्रों के लिए अगस्त, 2012 में गोरखालैंड प्रादेशिक प्रशासन (जीटीए) नामक स्वायत्त निकाय का गठन किया गया है। मेरी सरकार आर्थिक-सामाजिक ढांचे के विकास के लिए 3 वर्ष तक जीटीए को ₹ 200 करोड़ की वार्षिक वित्तीय सहायता प्रदान करेगी। यह पश्चिम बंगाल राज्य को दी जाने वाली सामान्य योजना सहायता राशि के अतिरिक्त होगी।

माननीय सदस्यगण,

मेरी सरकार शासन में अधिक पारदर्शिता, ईमानदारी, सत्यनिष्ठा एवं जवाबदेही हेतु सुधारों के लिए प्रतिबद्ध है। इस दिशा में मेरी सरकार व्हिसल ब्लोअर प्रोटेक्शन विधेयक, विदेशी लोक पदधारी और अंतरराष्ट्रीय लोक संगठन पदधारी रिश्वत निवारण विधेयक, नागरिक शिकायत निवारण अधिकार विधेयक और लोकपाल एवं लोकायुक्त विधेयक अधिनियमित करने को प्राथमिकता देती है और ये विधेयक पहले ही संसद में प्रस्तुत किए जा चुके हैं। मेरी सरकार प्रभावी रूप से दोषियों को दंडित करने और ईमानदार सरकारी कर्मचारियों को संरक्षण प्रदान करने के लिए भ्रष्टाचार निवारण अधिनियम में संशोधन करने पर भी विचार कर रही है।

मेरी सरकार ने देश में विधिक और न्यायिक अवसरंचना को सुदृढ करने के लिए 12वीं योजना में ₹ 4867 करोड़ के संवर्धित वित्तपोषण सहित कई महत्वपूर्ण पहलों की हैं। 14000 से अधिक जिला और अधीनस्थ न्यायालयों को सूचना एवं संचार तकनीक से सुसज्जित किया जा रहा

है ताकि वादकारियों को उत्तम नागरिक-केंद्रित सेवाएं मुहैया हो सकें। आम आदमी को किफायती और शीघ्र न्याय सुनिश्चित कराने के लिए ग्राम न्यायालयों की स्थापना करना सरकार की सर्वोच्च प्राथमिकता है। मेरी सरकार का न्यायिक सुधारों की ओर एक महत्वपूर्ण कदम के तौर पर, न्यायिक मानक और जवाबदेही विधेयक को इस सत्र में पेश करने का प्रस्ताव है।

माननीय सदस्यगण,

भारत की जनता, सशस्त्र बलों द्वारा राष्ट्र की रक्षा करने में उनके अनुकरणीय कार्य-कौशल, प्रतिबद्धता एवं बहादुरी के लिए कृतज्ञ है। देश अपने उन सैनिकों को श्रद्धांजलि देने के लिए एकजुट है जिन्होंने देश के लिए अपने जीवन का बलिदान दिया है।

हमारे सशस्त्र बल देश को किसी भी खतरे से बचाने के लिए पूर्णतः तैयार हैं। मेरी सरकार सशस्त्र सेनाओं को आधुनिक एवं सुसज्जित बनाने तथा रक्षा ढांचे को, विशेषकर सीमावर्ती क्षेत्रों में, सुदृढ़ करने, रक्षा अनुसंधान एवं विकास में आत्मनिर्भरता लाने और रक्षा उपकरणों के घरेलू उत्पादन को बढ़ावा देने के लिए सभी आवश्यक उपाय करती रहेगी। मिसाइल कार्यक्रम की निरंतर प्रगति से हमारी निवारक (deterrence) क्षमता और अधिक बढ़ी है। तटीय सुरक्षा भी और सुदृढ़ की गई है।

मेरी सरकार सैनिकों और भूतपूर्व सैनिकों के कल्याण को सर्वाधिक महत्व देती है। सेवारत एवं सेवानिवृत्त सैन्य कर्मियों के वेतन एवं पेंशन में वृद्धि करने और विसंगतियों को दूर करने के लिए महत्वपूर्ण कदम उठाए गए हैं। इससे 13 लाख से अधिक कार्मिक लाभान्वित होंगे।

मेरी सरकार की विदेश नीति हमारे राष्ट्रीय विकास के लिए अनुकूल परिवेश तैयार करने, राष्ट्र की सुरक्षा सुनिश्चित करने और हमारे अंतरराष्ट्रीय उत्तरदायित्वों को पूरा करने के उद्देश्यों से प्रेरित है।

हम इस उप-महाद्वीप में शांति, स्थिरता, सहयोग एवं आर्थिक विकास बनाए रखना चाहते हैं। हम अपने निकट पड़ोसियों के साथ संबंधों को सर्वोच्च प्राथमिकता देते हैं। हमने पाकिस्तान के साथ संबंधों को सामान्य बनाने, द्विपक्षीय व्यापार तंत्र को सुदृढ़ करने तथा दोनों देशों की जनता के बीच परस्पर संबंधों को बढ़ाने की दिशा में प्रगति की है। यद्यपि हम इस प्रक्रिया को आगे बढ़ाने के लिए प्रतिबद्ध हैं, फिर भी यह जरूरी है कि पाकिस्तान अपनी प्रतिबद्धताओं को पूरा करे और ऐसे कार्य न करे जिससे विश्वास कम हो। अफगानिस्तान, वर्ष 2014 एवं आगे के लिए राजनीतिक एवं सुरक्षा व्यवस्था में परिवर्तन के लिए तैयार हो रहा है, हम अफगानिस्तान में शांति बनाए रखने और आतंकवाद एवं उग्रवाद से लड़ने के लिए उसे सहयोग देते रहेंगे।

मेरी सरकार का बांग्लादेश के साथ हुए भू-सीमा करार एवं इसके 2011 के प्रोटोकॉल के उपबंधों को लागू करने के लिए एक संवैधानिक संशोधन विधेयक संसद में प्रस्तुत करने का प्रस्ताव है। इससे सीमा प्रबंधन और हमारी सुरक्षा मजबूत होगी।

हम श्रीलंका के साथ अपने संबंधों को आगे बढ़ा रहे हैं, इसमें वहां आंतरिक रूप से विस्थापित व्यक्तियों को बसाने और उनका पुनर्वास करने के प्रयास शामिल हैं ताकि तमिल लोगों के लिए शांति व सम्मान के साथ भेदभाव रहित जीवन सुनिश्चित हो सके।

पश्चिम एशिया एवं उत्तरी अफ्रीका में मेरी सरकार संघर्षों और विवादों के शांतिपूर्ण समाधान करने के ऐसे प्रयासों का समर्थन करती है जिसमें लोगों की लोकतांत्रिक आकांक्षाएं शामिल हों। हमें इस बात को भी ध्यान रखना है कि खाड़ी क्षेत्र में लगभग 60 लाख भारतीय रहते हैं और कार्य करते हैं तथा हम अपनी अधिकांश ऊर्जा जरूरतों के लिए खाड़ी क्षेत्र पर निर्भर हैं। हमने अफ्रीका के देशों के साथ अपने राजनीतिक संबंधों को और अधिक सुदृढ़ किया है और उन्हें दी जाने वाली आर्थिक सहायता में वृद्धि की है।

वार्षिक आसियान-भारत शिखर वार्ता की दसवीं वर्षगांठ के अवसर पर दिसंबर, 2012 में नई दिल्ली में आयोजित आसियान-भारत स्मारक शिखर वार्ता में हम आसियान के साथ अपने संबंधों को स्ट्रेटेजिक भागीदारी के स्तर तक ले गए हैं और हमने सेवाओं तथा निवेश के क्षेत्र में आसियान-भारत मुक्त व्यापार करार से संबंधित वार्ता को अंतिम रूप दे दिया है।

मेरी सरकार चीन के साथ हमारे संबंधों को सकारात्मक दिशा में सुदृढ़ करने के लिए नए चीनी नेतृत्व के साथ कार्य करने की इच्छुक है। जापान हमारे ढांचागत विकास के प्रयासों में मुख्य भागीदार है, उनके साथ हमारे बहुआयामी संबंधों में अच्छी प्रगति हुई है। दिसंबर, 2012 में राष्ट्रपति व्लादिमीर पुतिन के दौरे से रूस के साथ हमारी विशेषाधिकृत एवं स्ट्रेटेजिक भागीदारी को और बल मिला है।

संयुक्त राज्य अमरीका के साथ हमारी स्ट्रेटेजिक भागीदारी, हमारे संबंधों के सभी क्षेत्रों में प्रगति सहित और अधिक गहन हुई है तथा हम राष्ट्रपति ओबामा के दूसरे कार्यकाल के दौरान इन संबंधों को और सुदृढ़ बनाने की आशा करते हैं। यूरोप के साथ भारत के पारंपरिक मजबूत रिश्तों में और बढ़ोतरी होती रहेगी। फरवरी, 2013 में फ्रांस के राष्ट्रपति फ्रॉंस्वा ओलौन्द के दिल्ली दौरे से, जिनका राष्ट्रपति के रूप में एशिया का पहला दौरा है, फ्रांस के साथ हमारी मित्रता तथा व्यापक स्ट्रेटेजिक सहयोग और अधिक सुदृढ़ होगा।

भारत ने पिछले दो वर्षों के दौरान संयुक्त राष्ट्र सुरक्षा परिषद के अस्थायी सदस्य के रूप में अंतरराष्ट्रीय शांति एवं सुरक्षा को बढ़ावा देने के लिए परिषद के प्रयासों में महत्वपूर्ण भूमिका निभाई है। हमने संयुक्त राष्ट्र सुरक्षा परिषद के शीघ्र सुधार को गति देने के लिए प्रयास तेज किए हैं। हम जलदस्युओं के विरुद्ध संयुक्त रूप से अंतरराष्ट्रीय कार्रवाई करने की मांग भी कर रहे हैं। इसके अतिरिक्त जलदस्युओं के विरुद्ध भारत में अभियोजन करने के लिए पिछले वर्ष संसद में जलदस्युता विधेयक प्रस्तुत किया गया था।

भारत वैश्विक बहुपक्षीय राजनय के क्षेत्र में भी सकारात्मक रूप से सक्रिय रहा। हमने मार्च, 2012 में नई दिल्ली में चौथी ब्रिक्स (BRICS) शिखरवार्ता का आयोजन किया और अक्तूबर,

2012 में क्षेत्रीय सहयोग के लिए हिंद महासागर सीमा संघ (Indian Ocean Rim Association for Regional Cooperation) की मंत्रालयीय बैठक का भी आयोजन किया।

हमारी विकास भागीदारी के विस्तार और हमारी विदेश नीति में इसकी बढ़ती हुई महत्वपूर्ण भूमिका को देखते हुए मेरी सरकार ने विदेश मंत्रालय में एक विकास भागीदारी प्रशासन की स्थापना की है जिससे हमारे व्यापक सहायता कार्यक्रम को अधिक दक्षता एवं प्रभावी ढंग से चलाया जा सके। इसमें वित्तीय सहायता, क्षमता निर्माण एवं प्रशिक्षण तथा हमारे विकास संबंधी अनुभव एवं विशेषज्ञता का आदान-प्रदान शामिल है।

मेरी सरकार ने नागरिकों को समय पर, सुविधाजनक और पारदर्शी रूप में पासपोर्ट संबंधी सेवाएं प्रदान करने के लिए राष्ट्रीय ई-गवर्नेंस योजना के अंतर्गत एक मिशन आधारित पासपोर्ट सेवा परियोजना का सफलतापूर्वक कार्यान्वयन किया है।

मेरी सरकार प्रवासी भारतीयों के हित एवं कल्याण को बढ़ावा देने के लिए प्रतिबद्ध है। सरकार ने प्रवासी भारतीय कामगारों को जीवन बीमा, पेंशन तथा वापसी और पुनर्वास बचत (return and resettlement savings) आदि लाभ प्रदान करने के लिए मई, 2012 में प्रायोगिक आधार पर महात्मा गांधी प्रवासी सुरक्षा योजना आरंभ की है। हमने फिनलैंड, कनाडा, जापान एवं स्वीडन के साथ सामाजिक सुरक्षा समझौतों पर भी हस्ताक्षर किए हैं। आस्ट्रिया एवं पुर्तगाल के साथ भी इसी प्रकार के समझौतों पर शीघ्र ही हस्ताक्षर किए जाएंगे।

माननीय सदस्यगण,

हमारा अंतरिक्ष कार्यक्रम हमारी वैज्ञानिक उपलब्धियों का प्रतीक है और इससे देश को कई क्षेत्रों में फायदा हुआ है। 9 सितंबर, 2012 को पोलर उपग्रह प्रक्षेपण यान का प्रक्षेपण हमारा 100वां अंतरिक्ष मिशन था। हर मौसम में प्रतिबिंबन क्षमता वाला भारत का प्रथम सुदूर संवेदी उपग्रह रीसैट-रू (RISAT-I) को भी वर्ष 2012 में प्रक्षेपित किया गया। वर्ष 2013 में कई अंतरिक्ष मिशन शुरू करने की योजना है जिसमें मंगल ग्रह के लिए प्रथम मिशन तथा प्रथम नेविगेशनल उपग्रह का प्रक्षेपण भी शामिल है।

हमारा देश नाभिकीय ऊर्जा के क्षेत्र में निरंतर प्रगति कर रहा है। नाभिकीय ऊर्जा संयंत्रों से बिजली के उत्पादन में पिछले वर्ष की तुलना में वर्ष 2011-2012 में लगभग 23 प्रतिशत की बढ़ोतरी हुई है। रूस के सहयोग से स्थापित नाभिकीय ऊर्जा संयंत्रों की दो इकाइयां इस वर्ष कुडनकुलम में चालू हो जाएंगी। मेरी सरकार नाभिकीय संयंत्रों की सुरक्षा को उच्चतम प्राथमिकता देती है। नाभिकीय सुरक्षा विनियामक प्राधिकरण गठित करने संबंधी विधेयक संसद में प्रस्तुत किया गया है। हमने देश के नाभिकीय ऊर्जा संयंत्रों की समस्त सुरक्षा प्रणालियों की आंतरिक तकनीकी समीक्षा भी की है। इसके अतिरिक्त हम नाभिकीय सुरक्षा संबंधी समस्त मामलों पर अंतरराष्ट्रीय नाभिकीय ऊर्जा एजेंसी के साथ भी काम कर रहे हैं।

सरकार ने तीव्र, सतत् एवं समावेशी विकास के लिए विज्ञान आधारित समाधानों की खोज, विस्तार एवं प्रसार में तेजी लाने के लिए विज्ञान, प्रौद्योगिकी एवं नवाचार नीति 2013 तैयार की है। स्कूलों में विज्ञान की शिक्षा को लोकप्रिय बनाने के लिए और अनुसंधान को प्रेरित करने के लिए विज्ञान के क्षेत्र में नवाचार योजना (INSPIRE) के अंतर्गत लगभग 7.30 लाख छात्रवृत्तियां प्रदान की गईं। छात्रवृत्ति प्राप्त करने वालों में लगभग 48 प्रतिशत छात्राएं और 25 प्रतिशत अनुसूचित जाति एवं अनुसूचित जनजाति के छात्र हैं। इस वर्ष “डॉक्टोरल अनुसंधान के लिए प्रधानमंत्री अध्येतावृत्ति योजना” नाम से एक नई सार्वजनिक निजी भागीदारी अध्येतावृत्ति शुरू की गई है।

सरकार एक समर्पित भूकंप विज्ञान अनुसंधान प्रयोगशाला स्थापित कर रही है और सरकार ने पूर्ववर्ती परिवर्तनों के अध्ययन के लिए महाराष्ट्र के भूकंप संभावित कोयना-वारना क्षेत्र में अनूठा अनुसंधान कार्यक्रम प्रारंभ किया है। भारतीय सुनामी पूर्व चेतावनी प्रणाली को अक्टूबर, 2012 में हिंद महासागर क्षेत्र के लिए क्षेत्रीय सुनामी सेवा प्रदाता के रूप में मान्यता प्रदान की गई। अंटार्कटिका में भारत के तीसरे स्थायी स्टेशन को मार्च, 2012 में चालू किया गया।

भारत ने अक्टूबर, 2012 में हैदराबाद में जैव विविधता पर कन्वेंशन के पक्षकारों के 11वें सम्मेलन की सफलतापूर्वक मेजबानी की। इस सम्मेलन से भारत को जैव विविधता से संबंधित अपनी क्षमताओं को समेकित करने, बढ़ाने एवं प्रदर्शित करने का अवसर मिला। इस सम्मेलन की सर्वाधिक महत्वपूर्ण उपलब्धियों में से एक, पक्षकारों द्वारा वर्ष, 2015 तक विकासशील देशों को उपलब्ध कराए जाने वाले जैव विविधता से संबंधित अंतरराष्ट्रीय वित्तीय संसाधनों को दोगुना करने की प्रतिबद्धता थी। सम्मेलन में प्रधानमंत्री द्वारा ~~संरक्षित~~ हैदराबाद संकल्प जारी किया गया जिसमें उन्होंने पक्षकारों के सम्मेलन की भारतीय अध्यक्षता के दौरान, भारत में जैव विविधता के संरक्षण के लिए संस्थागत तकनीकी एवं मानवीय क्षमताओं को सुदृढ़ करने और अन्य विकासशील देशों में समान क्षमता निर्माण को बढ़ावा देने के लिए 50 मिलियन अमरीकी डालर निर्धारित करने की घोषणा की।

अभी हाल ही में आयोजित जलवायु परिवर्तन पर दोहा सम्मेलन में भारत ने यह सुनिश्चित करने में अग्रणी भूमिका निभाई कि समानता और साथ ही साथ समान किंतु अलग-अलग उत्तरदायित्व के सिद्धांतों को यूनाइटेड नेशन्स फ्रेमवर्क कन्वेंशन ऑन क्लाइमेट चेंज के तहत पक्षकारों के प्रयासों के आधार के रूप में स्वीकार किया जाता रहे।

माननीय सदस्यगण,

राष्ट्र के रूप में भारत का महत्वपूर्ण स्थान है क्योंकि हमें ऐसे उदार और बहुलवादी लोकतंत्र के रूप में देखा जाता है जिसने अत्यंत विषम परिस्थितियों का सामना किया और उन पर विजय प्राप्त की। विश्व भारत की प्रत्यक्ष लोकतांत्रिक और पंथनिरपेक्ष परिपाटियों को बड़ी उपलब्धि मानता है। ऐसी बहुलता से प्राप्त होने वाले लाभों से, जहां हमें आनंदित होना चाहिए, वहीं हमारे लोकतांत्रिक ढांचे के अंतर्गत आर्थिक विकास की गति को तेज करने और अवसरों को बढ़ाने के प्रयासों को लगातार जारी रखना भी एक चुनौती है। ऐसा कर पाने और आने वाली बड़ी चुनौतियों का सामना करने के लिए हमें अपनी राष्ट्रीयता को परिभाषित करने वाले लोकतांत्रिक मूल्यों का निरंतर नवीकरण तथा उनकी रक्षा करनी होगी। मैं अपनी सरकार की ओर से आप सबसे अपील

करता हूं कि एक स्वाभिमानी राष्ट्र के रूप में, भारत को आगे ले जाने के हमारे प्रयासों का समर्थन करें।

जय हिन्द

12.42 hrs.

OBITUARY REFERENCES

MADAM SPEAKER: Hon. Members, I have to inform the House about the sad demise of our colleague Shri Uma Shankar Singh and two of our former colleagues Shri Manharan Lal Pandey and Shri P. Shanmugam.

Shri Uma Shankar Singh was a sitting Member representing the Maharajganj parliamentary constituency of Bihar. Shri Singh was also a Member of Bihar Legislative Assembly for five terms from 1977 to 1995 and from 2000 to 2005. An able parliamentarian Shri Singh served as Member of the Committees on Railways and Empowerment of Women.

Shri Uma Shankar Singh passed away on 24th January, 2013 at the age of 73 in Delhi.

Shri Manharan Lal Pandey was a Member of the Eleventh Lok Sabha from 1996 to 1997 representing the then Janjgir parliamentary constituency of Madhya Pradesh.

Shri Pandey was also a Member of Madhya Pradesh Legislative Assembly from 1967 to 1972, 1977 to 1980 and 1985 to 1996. He served as Minister of State for Electricity during 1968 to 1969 and Minister for Home, Jail, Irrigation and Health during 1977 to 1980 in the Government of Madhya Pradesh.

Shri Manharan Lal Pandey passed away on 21st January, 2013 at the age of 74 in Raipur.

Shri P. Shanmugam was a Member of the Seventh, Eighth and Ninth Lok Sabhas representing the then parliamentary constituency of Pondicherry.

A distinguished parliamentarian, Shri Shanmugam was also a Member of Pondicherry Legislative Assembly for three terms and served as Leader of Opposition in Pondicherry Assembly from 1969 to 1973.

Shri P. Shanmugam also adorned the office of Chief Minister, Pondicherry from 2000 to 2001 and also served as the Minister in various departments of Government of Pondicherry.

An active social worker, Shri P. Shanmugam played a pivotal role in the establishment of Pondicherry University and Karaikal Port.

Shri P. Shanmugam passed away on 2nd February, 2013 at Karaikal, Puducherry at the age of 85 years.

We deeply mourn the loss of our friends and I am sure the House would join me in conveying our condolences to the bereaved families.

Hon. Members, as you are aware, on 10th February, 2013, thirty-seven pilgrims of Kumbh Mela including women and children were killed and several others injured in a stampede at Allahabad Railway Station in Uttar Pradesh.

The House expresses its profound sorrow on this tragedy which has brought pain and suffering to the families of the bereaved and injured.

The House may now stand in silence for a short while as a mark of respect to the memory of the departed.

12.45hrs

The Members then stood in silence for a short while.



MADAM SPEAKER: The House stands adjourned to meet tomorrow the 22nd February, 2013 at 11 a.m.

12.46 hrs

The Lok Sabha then adjourned till Eleven of the Clock on Friday, February 22, 2013/Phalguna 3, 1934(Saka).
